FINANCIAL COMMITTEES (2015-2016)

A REVIEW

PUBLIC ACCOUNTS COMMITTEE
ESTIMATES COMMITTEE AND
COMMITTEE ON PUBLIC UNDERTAKINGS

LOK SABHA SECRETARIAT
NEW DELHI
2016

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LOK SABHA SECRETARIAT
NEW DELHI
July, 2016*/Shravana,* 1938 *(Saka)*

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PREFACE

This Brochure seeks to present, in a concise form, all relevant information pertaining to the activities of the three Financial Committees of Parliament *viz.* the Public Accounts Committee, the Committee on Estimates and the Committee on Public Undertakings, during the period 1st May, 2015 to 30th April, 2016.

2. For ease of reference, the statistical data have been presented in Tables and Appendices.

NEW DELHI;
29 *July,* 2016
07 *Shravana,* 1938 (*Saka*)

ANOOP MISHRA
Secretary-General

CHAPTER I

PUBLIC ACCOUNTS COMMITTEE

I. Election and Composition

The Public Accounts Committee for the year 2015-16 was constituted *w.e.f* 1st May, 2015. It consisted of fifteen Members from Lok Sabha and seven Members from Rajya Sabha elected from amongst the Members of the respective Houses. The term of the Committee ended on 30th April, 2016.

1.2 Prof. K.V. Thomas, MP and a Member of the Committee was appointed as Chairperson by the Speaker vide Bulletin Part II dated 30th April, 2015. The composition of the Committee (2015-16) is given at **Appendix-I**.

II. Subjects Selected for Examination

1.3 The Public Accounts Committee selected 115 Subjects/Audit paragraphs for examination during 2015-16. The details of these subjects are indicated at **Appendix-II**. At their sitting held on 18.05.2016, the Committee took up 79 subjects specified under Category I (Subjects based on C&AG Reports) and Category II (Subjects selected *suo moto*) for examination which were notified *vide* Bulletin Part-II dated 3rd June, 2015. Out of these 79 Subjects, 59 Subjects were originally selected by the predecessor Committee, As the examination of these 59 subjects could not be completed by the earlier Committee, these subjects were reselected for examination during 2015-16. Subsequently, the Committee selected 2 subjects and the same were notified *vide* Bulletin Part-II dated 17th August, 2015. Another subject was selected *vide* Bulletin Part-II dated 2nd November, 2015. The Committee selected 31 additional subjects, which were notified *vide* Bulletin Part-II 7th January, 2016. One subject each was selected for examination and notified *vide* Bulletin Part-II dated 18th February, 2016 and 18th April, 2016 respectively.

III. Constitution of Sub-Committees and Sub-Group

1.4 Eight Sub-Committees of the Public Accounts Committee were constituted to examine the subejcts allocated to them during the term 2015-16. A Sub-Group on Other Miscellaneous Matters was also constituted during the year. The Constitution of the Sub-Committees I to V was notified *vide* Bulletin Part-II dated 3rd June, 2015 and that of the Sub-Committee-VI was notified *vide* Bulletin Part-II dated 4th September, 2015. The Constitution of Sub-Committee-VII was notified *vide* Bulletin Part-II dated 2nd November, 2015 and that of the Sub-Committee-VIII was notified *vide* Bulletin Part-II dated 4th December, 2015. The constitution of Sub-Group on Other Miscellaneous Matters was notified *vide* Bulletin Part-II dated 15th July, 2015. The composition of the Sub-Committees and the Sub-Group is given at **Appendix-III**. These Sub-Committees where re-consituted by the Chairperson, PAC and notified *vide* Bulletin Part-II dated 18th December, 2015

(**Appendix-IV**). These sub-Committees and Sub-Group were entrusted with the examination of the following subjects as indicated against each of them:—

(i) Sub-Committee-I (Defence)	(i) "Management of Defence Offsets" based on para 2.1 of C&AG Report No. 17 of 2012-13; (ii) "Improper Management of Defence Land" based on para 2.1 of C&AG Report No. 30 of 2013; (iii) "Absence of Effective Controls Resulting in Non-Recovery of Outstanding Dues" based on para 2.5 of C&AG Report No. 30 of 2013; (iv) "Extra Expenditure on Account on Provision of Unauthorized Strengthening Measures in Buildings" based on para 3.5 of C&AG Report No. 30 of 2013; (v) "Extra Avoidable Expenditure by ANURAG" based on para 5.1 of C&AG Report No. 30 of 2013; (vi) "Undue Benefit to a Foreign Supplier by Allowing Exchange Rate Variation" based on para 6.3 of C&AG Report No. 30 of 2013; (vii) "Undue Benefit to a Foreign Firm by Diluting the Conditions in the Tender-Enquiry and Contract" based on para 6.4 on C&AG Report No. 30 of 2013; (viii) "Procurement of trainer aircraft" based on para 2.1 of C&AG Report No. 34 of 2014; (iv) "Procurement of Air Combat Manoeuvring Instrumentation System" based on para 2.3 of C&AG Report No. 34 of 2014; (x) "Unfruitful investment in procurement of Torpedo" based on para 2.4 of C&AG Report No. 34 of 2014; and (xi) "Inordinate delay in Indigenisation of TATRA Vechicles" based on para 2.1 of C&AG Report No. 35 of 2014.
(ii) Sub-Committee-II (Railways)	(i) "Commercial Publicity in Indian Railways" based on Chapter I of C&AG Report No. 11 of 2013; (ii) "Rationalization of Routing of Freight Traffic (Goods) carried over longer route" based on para 2.1 of C&AG Report No. 25 of 2013; (iii) "Procurement and Utilisation of Permanent Way Material on Indian Railways" based on para 3.1 of C&AG Report No. 25 of 2013; (iv) "Injudicious Decision for Purchase of Land" based on para 3.2 of C&AG Report No. 25 of 2013; (v) "Loss for Train Parting due to Failure of Centre Buffer Coupler (CBC) Components" based on para 4.2 of C&AG Report No. 26 of 2013; (vi) "Modernisation of Railway Stations"; (vii) "Accounting of Projects in Indian Railways" based on Chapter II of C&AG Report No. 19 of 2014 ; (viii) "Performance of weighbridges in

		Indian Railways" based on para 2.1 of C&AG Report No. 26 of 2014; and (ix) "Performance Audit of Dual Freight Policy for Transportation of Iron Ore Traffic in Indian Railways" based on C&AG Report No. 14 of 2015.
(iii)	Sub-Committee-III (Direct and Indirect Taxes)	(i) "Arrears of Tax" based on para 1.35 of C&AG Report No. 8 of 2014; (ii) Administration of Prosecution and Penalties in Central Excise and Service Tax" based on C&AG Report No. 29 of 2014; (iii) "Corporation Tax" based on Chapter-III of C&AG Report No. 3 of 2015; (iv) "Service Tax liability in Insurance sector" based on Chapter-II of C&AG Report No. 4 of 2015; (v) "Service Tax liability in Port Sector" based on Chapter-III of C&AG Report No. 4 of 2015; and (vi) "Incorrect Application of General Exemption Notifications" based on Chapter-V of C&AG Report No. 8 of 2015.
(iv)	Sub-Committee-IV [Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)]	Specific subjects were to be determined by the Sub-Committee.
(v)	Sub-Committee-V (Infrastructural Projects other than Railways)	(i) 'Poor maintenance of Government property avoidable payment of rental charges, based on Para No. 6.3 of the C&AG Report No. 9 of 2010-11; (ii) 'Delay in renovation of Indian Chancery in Paris' based on Para No. 6.1 of the C&AG Report No. 16 of 2011-12; (iii) 'Delay in construction of chancery-annex project in Budapest' based on Para 6.2 of the C&AG Report No. 16 of 2011-12; (iv) 'Inordinate delay in construction/disposal of Government of India owned property' based on Para No. 6.3 of the C&AG Report No. 16 of 2011-12; (v) 'Availability of airfield infrastructure/runways in Indian Air Force' based on Para No. 3.5 of the C&AG Report No. 4 of 2014; (vi) 'Shared mobile infrastructure Scheme' based on para 2.2 of C&AG Report No. 17 of 2014; (vii) 'Land Management in Bharat

		Sanchar Nigam Ltd.' based on Para No. 5.1 of the C&AG Report No. 17 of 2014; and (viii) "Non-establishment of Model Facilities for Management of Municipal Solid Wastes' based on Para No. 6.4 of C&AG Report No. 27 of 2014.
(vi)	Sub-Committee-VI (XIX commonwealth Games 2010)	"XIX Commonwealth Games 2010" based on the C&AG Report No. 6 of 2011-12 during the term 2014-16.
(vii)	Sub-Committee-VII (Recent Developments in the telecom sector including allocation of 2G and 3G Spectrum	"Recent Developments in the Telecom Sector including allocation of 2G and 3G Spectrum" during the term 2015-16.
(viii)	Sub-Committee-VIII (Hydrocarbons Production Sharing Contracts)	"Hydrocarbons Production Sharing Contracts" based on the C&AG Report Nos. 19 of 2011-12 and 24 of 2014 during the term 2015-16 and Ratna and R-Series Hydrocarbon Fields based on the C&AG Report No. 43 of 2015.
(ix)	Sub-Group on other miscellaneous matters	Finalization of the agenda for All India Conference of Chairpersons of PACs of Parliament and State/ UT Legislatures and for suggesting the plan of action for strengthening the functioning of the Committee (8 & 9 September, 2015).

IV. Review of Work Done

(a) Sittings of the Committee/Sub-Committees/Sub-Group

1.5 During the period under review, 64 sittings (27 sittings of the main Committee, 29 sittings of the Sub-Committees and 8 sittings of the Sub-Group) were held. The total duration of these sittings was 97 hours and 40 minutes, the breakup being 52 hours and 10 minutes pertaining to the Main Committee, 38 hours 50 minutes for the Sub-Committees and 06 hours and 40 minutes pertaining to the Sub-Group. A Statement showing details of the dates and duration of each sitting, the number of Members present and subjects discussed is given at **Appendix-V.** Another statement showing details of the number of sittings of the Committee attended by each Member is given at **Appendix-VI. S**imilarily, the details of the dates and duration of sittings of the Sub-Committees as well as the Sub-Group are given at **Appendix-VII**.

(b) Examination of Appropriation Accounts and Audit Reports

1.6 In the course of examination of Accounts and Audit Reports, the Public Accounts Committee studies the relevant material on the various paragraphs contained in the Reports of the C&AG of India besides undertaking examination of the four Appropriation Accounts of the Union Government for the year 2013-14, relating of Civil, Postal Services, Defence Services and Railways.

(c) Visit for on-the-spot study

1.7 The PAC (2015-16) undertook four on-the-spot study visits to various Government establishments/departments/Organisations and a local visit to

New Delhi and Old Delhi Railway Stations. The organizations/places visited by the Committee during the period are indicated at **Appendix-VIII.**

(d) All India Conference of Chairpersons of Public Accounts Committees of Parliament and State/UT Legislatures

1.8 An All India Conference of Chairpersons of Public Accounts Committees of Parliament and State/UT Legislatures was held on 8th and 9th September 2015. This was the 10th such conference and was held after a gap of 15 years. The Conference was attended by delegates from 28 State/UT Legislatures. There were seven sessions on varied topics.

(d) Proceedings and Minutes

1.9 The verbatim proceedings of the sittings containing evidence tendered by the witnesses before the Committee were kept on record. The minutes of the sittings of the Committee were prepared and presented to the House along with the Reports concerned.

V. Reports Finalised and Presented

(a) Original Reports

1.10 The Committee finalized and presented the following 20 Original Reports to the House during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1	2	3	4
1.	21st	Role and Functioing of Indian Coast Guard	13.08.2015
2.	22nd	Procurement of Allopathic Drugs in CGHS	13.08.2015
3.	23rd	Indian Customs Electronic Data Interchange System (ICES 1.5)	13.08.2015
4.	25th	Disaster Preparedness in India	10.12.2015
5.	26th	Exemptions to Charitable Trusts and Institutions	16.12.2015
6.	30th	Global Estate Management by the Ministry of External Affairs	21.12.2015
7.	32nd	Indigenous Construction of Indian Naval Warships	22.12.2015 (LS) 23.12.2015 (RS)
8.	33rd	Unfruitful Expenditure on Establishment of Specific Pathogen Free Shrimp Seed Multiplication Centre—(NFDB)	23.12.2015 (LS) 23.12.2015 (RS)
9.	34th	Employees' Provident Fund Organisation	22.12.2015 (LS) 23.12.2015(RS)
10.	36th	Excess over Voted Grants and Charged Appropriations (2013-14)	26.04.2016

1	2	3	4
11.	39th	Protection and Conservation of Monuments and Antiquities	26.04.2016 26.04.2016
12.	40th	Management of Statellite Capacity of DTH Service by Department of Space	26.04.2016
13.	41st	Loss for Train Parting due to Failure of Centre Buffer Coupler (CBC) Components	26.04.2016
14.	42nd	Non-Compliance by Ministries/Departments in Timely Submission of Action taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)	26.04.2016
15.	43rd	Indira Awaas Yojana	28.04.2016
16.	44th	Extra Avoidable Expenditure by ANURAG	28.04.2016
17.	45th	Performance of 100 per cent Export Oriented Unit (EOU) Scheme	28.04.2016
18.	46th	Implementation of Public Private Partnership Project of Chhatrapati Shivaji International Airport, Mumbai	28.04.2016
19.	47th	Hydrocarbon Production Sharing Contracts	28.04.2016
20.	48th	Avoidable Expenditure on Service Tax by Insurance Regulatory and Development Authority (IRDA)	28.04.2016

(b) Action Taken Reports

1.11 The following 10 Action Taken Reports were also spresented to the House:

Sl. No.	Report No.	Subject	Date of Presentation
1	2	3	4
1	24th	Action Taken on Eighty-third Report (Fifteenth Lok Sabha on "Augmentation of Provision to Object Heads-Grants-in-Aid and Subsidy"	13.08.2015
2.	26th	Action Taken to Second Report (Sixteenth Lok Sabha) on "It Applications in Income tax Department"	10.12.2015
3.	28th	Action Taken on Ninety-second Report (Fifteenth Lok Sabha) on "Excesses over Voted Grants and Charged Appropriations (2011-12)"	16.12.2015
4.	29th	Action Taken on Seventh Report (Fifteenth Lok Sabha) on "Duty Drawback Scheme)"	16.12.2015

1	2	3	4
5.	31st	Action Taken on Fifty-fifth Report (Fifteenth Lok Sabha) on "Member of Parliament Local Area Development Scheme (MPLADS)"	21.12.2015
6.	35th	Action Taken on Fourteenth Report (Sixteenth Lok Sabha) on "Integrated Child Development Services Scheme"	22.12.2015
7.	37th	Action Taken on Sixty-seventh Report (Fifteenth Lok Sabha) on "(i) Construction of New Lines on Socio-Economic Consideration; (ii) Excessive Delays in Maintenance of Locomotive; and (iii) Functioning of Rail Vikas Nigam Limited"	26.04.2016
8.	38th	Action Taken on Third Report (Sixteenth Lok Sabha) on "Environment Management in Indian Railways-Stations, Trains and Tracks"	26.04.2016
9.	49th	Action Taken on Fourth Report (Sixteenth Lok Sabha) on "Rail Link to Kashmir"	28.04.2016
10.	50th	Action Taken on Twenty-Third Report (Sixteenth Lok Lok Sabha) on "Indian Customs Electronic Data Interchange System (ICES 1.5)"	28.04.2016

1.12 The following table indicates the analysis of action taken by Government on the Observations/Recommendations made by the Committee in their earlier Reports upon which the Action Taken Reports were presented during the year 2015-16.

Total No. of recommendations	Total No. of recommendations accepted by Government	Total No. of recommendations which the Committees did not pursue in view of Govt. replies	Total No. of recommendations in respect of which replies of Govt. had awaited	Total No. of recommendations in respect of which final replies of Govt. are not been accepted by Committee and require reiteration
184	137 (74.45%)	09 (05.43%)	20 (10.86%)	18 (09.78%)

1.13 A report on the All India Conference of Chairpersons of Public Accounts Committees of Parliament and State/UT Legislature held on 8th and 9th September, 2015 was presented to the Hon'ble Speaker, Lok Sabha on 28th April, 2016.

VI. Secretariat

1.14 The Public Accounts Committee Branch functions as the Secretariat of the Committee. A Director, an Additional Director, three Deputy Secretaries and one Under Secretary supervised the functioning of the Branch. An Additional Secretary remained overall-in-charge of the Committee Secretariat.

1.15 The Public Accounts Committee, on the basis of relative importance, selected various Audit Reports/Paragraphs for in-depth examination. During the year 2015-16, the Secretariat examined four Appropriation Accounts of the Union Government for the year 2013-14 and also, undertook an exhaustive study of the Audit Reports/Paragraphs and the Memoranda of Important Points as furnished by the Office of the Comptroller and Auditor General of India apart from going through other relevant materials such as Press Clippings, Websites, Questions/ Debates in Parliament, literature and publications on the subjects, etc. Based on the studies so conducted, the Secretariat framed questionnaires for eliciting further information from the Ministries/Departments concerned. After approval, these questionnaires were sent to the Ministries/Departments concerned for obtaining replies. Based on the replies received, the lines for enquiries by the Committee during evidence were suggested to the Members of the Committee in the form of List of Points. The Verbatim proceedings of the evidence were subsequently studied by the Secretariat and post evidence questionnaires were sent to the Ministries/ Departments concerned for elucidation and elaboration of points arising out of evidence.

1.16 The Secretariat undertook an in-depth study of all the materials relating to the subjects under examination including background notes, advance information, material from Parliamentary and Committee proceedings, the replies to the questions raised subsequent to evidence and inputs gathered from the field visits. The material so gathered ran into approximately 50,000 pages. Thereafter, relevant points/issued were culled out of the material gathered and Reports were drafted and submitted to the Chairperson or the Covenors of the Sub-Committees and Sub-Group (in case the subject was examined by a Sub-Committee) for approval. After approval by the Chairperson, the Secretariat circulated the draft Reports to the Members for consideration and adoption by the Committee during the sittings held for the same. All these draft Reports were also got factually verified from the office of the Comptroller and Auditor General of India and the narrative portion from the Ministry of Defence for the Reports pertaining to that Ministry. On adoption of these Reports by the Committee, the Secretariat took steps for their presentation, printing, circulation etc. as per the established procedure.

1.17 Consequent upon the presentation of the Reports, copies thereof were forwarded to the Ministries/Departments concerned with the request to furnish requisite number of Action Taken Notes/Replies on the Observations/ Recommendations contained in the Reports. After the receipt of Action Taken Notes/Replies, the Secretariat processsed them and prepared Action Taken Reports, categorizing the replies according to the prescribed pattern. The draft Action Taken Reports were thereafter submitted to the Chairperson for approval. After being approved and factually verified from the Office of C&AG, these reports were circulated among the Members of the Committee for their suggestions before consideration and adoption by the Committee. The Action Taken Reports so adopted were presented to both the Houses of Parliament and forwarded to the

Ministries/Departments concerned for furnishing final Action Taken Notes/Replies on the Observations/Recommendations contained therein.

1.18 The Secretariat also followed up and initiated action to process remedial/ corrective Action Taken Notes from the Ministries/Departments on all the Audit paras contained in the various C&AG Report pertaining to the Union Government referred to the Committee.

1.19 Besides, the Parliamentary Questions received from Question Branch and RTI applications received from Information Cell/Committee Coordination Branch were examined/scrutinized. Numerous representations addressed/endorsed to Chairperson, PAC were also processed by the Secretariat.

1.20 Thus, the Secretariat dealt with the studying of all the relevant materials, preparation of Questionnaires/List of Points, drafting of Reports and their presentation, printing, circulation etc., besides performing other related and routine work of the Committee.

CHAPTER II

COMMITTEE ON ESTIMATES

I. Election and Composition

2.1 The Committee on Estimates (Sixteenth Lok Sabha) for the year 2015-16 was constituted on 01 May, 2015. The term of Committee ended on 30 April, 2016.

2.2 The Committee consisting of 30 Members of Lok Sabha, was declared elected on 01 May, 2015. The Speaker appointed Dr. Murli Manohar Joshi, a Member of the Committee, as the Chairperson of the Committee on 01 May, 2015. The Composition of the Committee is given at **Appendix-IX.**

II. Subjects Selected for Examination

2.3 The Committee on Estimates selected the following subjects for examination during the year 2015-16:—

1. National Project on Organic Farming [Ministry of Agriculture]
2. Import of Uranium of Nuclear Plants [Department of Atomic Energy]
3. Ganga Rejuvenation [Ministry of Water Resources, River Development & Ganga Rejuvenation]
4. Greenfield Airports of India [Ministry of Civil Aviation]
5. Subsidizing of Fertilizers [Ministry of Chemicals and Fertilizers]
6. Mining Activities and Environment [Ministry of Environment, Forest & Climate Change/Ministry of Mines]
7. Modernisation of State Police Forces with special Reference to Scheme for Special Infrastructure in Left Extremism Affected States [Ministry of Home Affairs]
8. Management of Bird Sanctuaries [Ministry of Environment, Forests & Climate Change]
9. Affordable Housing [Ministry of Housing and Urban Poverty Alleviation]
10. PNG Network [Ministry of Petroleum and Natural Gas]
11. Management and Handling of E-waste [Ministry of Environment, Forest & Climate Change]
12. Preparedness of Armed Forces—Defence Procurement [Ministry of Defence]
13. Disaster Management [Ministry of Home Affairs]
14. Panchayati Raj [Ministry of Panchayati Raj]

15. Pradhan Mantri Grameen Sadak Yojana [Ministry of Road Transport and Highways]
16. Education [Ministry of Human Resource Development]
17. Minority Affairs [Ministry of Minority Affairs]
18. Central Armed Police Forces [Ministry of Home Affairs]
19. Prime Minister Krishi Sinchai Yojana [Ministry of Agriculture]
20. Ex-servicemen Contributory Health Scheme [Ministry of Defence]
21. Performance of the National Action Plan for Climate Change (NAPCC) [Ministry of Environment, Forest & Climate Change]
22. Insurance Regulatory Development Authority [Ministry of Finance]
23. Enforcement Directorate and Recovery of Black Money [Ministry of Finance]
24. Public Distribution System [Ministry of Food, Consumer Affairs & Public Distribution]
25. Role of Agriculture Insurance Scheme in Mitigating the Distress of Farmers [Ministry of Agriculture]
26. Protection of National Parks [Ministry of Environment, Forest & Climate Change]
27. Swantantrata Sainik Samman [Ministry of Defence]
28. Rainwater Harvesting [Ministry of Water Resources, River Development & Ganga Rejuvenation]
29. Deen Dayal Upadhyay Gram Jyoti Yojana [Ministry of Power]
30. Defence Estate Management [Ministry of Defence]
31. Finances of Railways [Ministry of Railways]
32. Digital India [Ministry of Communications & IT]
33. All India Council for Technical Education [Ministry of Human Resource Development]
34. Real Estate Regulatory Mechanism [Ministry of Urban Development]
35. Review of Insurance Corporations [Ministry of Finance]
36. Budgetary Reforms [Ministry of Finance]
37. Archives—Museums [Ministry of Culture]
38. Botanical Survey of India and Botanical Gardens [Ministry of Environment, Forest & Climate Change]
39. Safety and Security of Mine Workers [Ministry of Labour and Employment]

40. Production and Pricing of Petroleum Products [Ministry of Petroleum and Natural Gas]
41. Impact of Mega Projects on Ecology [Ministry of Environment, Forest & Climate Change]
42. Review of National Highways [Ministry of Road Transport and Highways]
43. Review of Major and Medium Ports [Ministry of Shipping]
44. Review of Tourism [Ministry of Tourism]
45. Rural Infrastructure Development Finance (RIDF) [Ministry of Finance]
46. Rural Housing Fund [Ministry of Finance]
47. Debt Recovery Tribunals (DRTs) [Ministry of Finance]
48. Collection and Utilization of Education Cess [Ministry of Human Resource Development]
49. Formulation and Standards of Edible Oil [Ministry of Consumer Affairs, Food & Public Distribution]
50. Upgradation of Indian Post Offices [Ministry of Communications & IT]
51. To Examine the Estimates and Policy Aspects [Ministry of Earth Sciences]
52. To Examine the Estimates and Policy Aspects [Ministry of Development of North Eastern Regions]
53. To Examine the Estimates and Policy Aspects [Ministry of Food Processing Industries]
54. To Examine the Estimates and Policy Aspects [Department of Space]
55. Internal Security Challenges—Evaluation and Response Mechanism [Ministry of Home Affairs]

III. Review of Work Done

(a) Sittings of the Committee

2.4 During the term, the Chairperson of the Committee appointed four sub-Committees during the year 2015-16, namely Sub-Committee on Defence, Sub-Committee on Finances of Railways, Sub-Committee on Panchayati Raj and Sub-Committee on Action Taken Replies. There were 15 sittings of the main Committee lasting for about 29 hours 55 minutes, Sub-Committee on Defence held four sittings lasting for about 4 hours 55 minutes, Sub-Committee on Finances of Railways held two sittings lasting for about 2 hours 40 minutes, Sub-Committee on Panchayati Raj, held three sittings lasting for about 2 hours 50 minutes and Sub-Committee on Action Taken Replies held three sittings lasting for about 2 hours 20 minutes. A detailed statement showing the dates of sittings of the Committee on Estimates and the four Sub-Committtees held during the period under review, the duration of the sittings, the number of Members present and the subjects discussed is given in **Appendix-X.**

2.5 The Ministry of Finance (Department of Economic Affairs) had taken up an initiative to rationalize and reduce the number of Demands for Grants by clubbing to gether some of the related Demands for Grants in the Budget 2016-17 to bring out a more holistic picture of Budgetary allocation for a Ministry/Department. As per mandate of the Committee, the Ministry *vide* their letter dated 21.12.2015 sought the approval of the Estimates Committee for rationalization involving merger/reduction of some of the Demands for Grants.

2.6 The statement showing the number of sittings of the Committee attended by each member is given in **Appendix-XI**.

(b) Material Furnished to the Committee

2.7 The details of the material furnished by Ministries/Departments to the Committee on the subjects under examination are as follows:-

Sl. No.	Name of the Subject	Ministry	No. of typed/printed page(s)
1	2	3	4
1.	National Project on Organic Farming	Ministry of Agriculture	2210
2.	Import of Uranium for Nuclear Plants	Department of Atomic Energy	
3.	Ganga Rejuvenation	Ministry of Water Resouces, River Development & Ganga Rejuvenation	1200
4.	Greenfield Airports of India	Ministry of Civil Aviation	11
5.	Subsidizing of Fertilizers	Ministry of Chemicals and Fertilizers	8
6.	Mining Activities and Environment	Ministry of Environment, Forest & Climate Change/Ministry of Mines	—
7.	Modernisation of State Police Forces with special Reference to Scheme for Special Infrastructure in Left Wing Extremism Affected States	Ministry of Home Affairs	15
8.	Management of Bird Sanctuaries	Ministry of Environment, Forest & Climate Change	15
9.	Affordabale Housing	Ministry of Housing and Urban Poverty Alleviation	16
10.	PNG Network	Ministry of Petroleum and Natural Gas	20
11.	Management and Handling of E-waste	Ministry of Environment, Forest & Climate Change	4
12.	Preparedness of Armed Forces—Defence Procurement	Ministry of Defence	6
13.	Disaster Management	Ministry of Home Affairs	—
14.	Panchayati Raj	Ministry of Panchayati Raj	98
15.	Pradhan Mantri Grameen Sadak Yojana	Ministry of Road Transport and Highways	15

1	2	3	4
16.	Education	Ministry of Human Resource Development	47
17.	Minority Affairs	Ministry of Minority Affairs	12
18.	Central Armed Police Forces	Ministry of Home Affairs	30
19.	Prime Minister Krishi Sinchai Yojana	Ministry of Agriculture	1
20.	Ex-servicemen Contributory Health	Ministry of Defence	100
21.	Performance of the National Action Plan for Climate Change (NAPCC)	Ministry of Environment, Forest & Climate Change	10
22.	Insurance Regulatory Development Authority	Ministry of Finance	15
23.	Enforcement Directorate and Recovery of Black Money	Ministry of Finance	18
24.	Public Distribution System	Ministry of Food, Consumer Affairs & Public Distribution	12
25.	Role of Agriculture Insurance Schemes in Mitigating the Distress of Farmers	Ministry of Agriculture	20
26.	Protection of National Parks	Ministry of Environment, Forest & Climate Change	12
27.	Swantantrata Sainik Samman Scheme, 1980	Ministry of Defence	10
28.	Rainwater Harvesting	Ministry of Water Resouces, River Development & Ganga Rejuvenation	—
29.	Deen Dayal Upadhyay Gram Jyoti Yojana	Ministry of Power	9
30.	Defence Estate Management	Ministry of Defence	14
31.	Finances of Railways	Ministry of Railways	457
32.	Digital India	Ministry of Communications & IT	37
33.	All India Council for Technical Education	Ministry of Human Resource Development	—
34.	Real Estate Regulatory Mechanism	Ministry of Urban Development	5
35.	Review of Insurance Corporations	Ministry of Finance	—
36.	Budgetary Reforms	Ministry of Finance	—
37.	Archives-Museums	Ministry of Culture	18
38.	Botanical Survey of India and Botanical Gardens	Ministry of Environment, Forests & Climate Change	19
39.	Sefety and Security of Mine Workers	Ministry of Labour and Employment	28
40.	Production and Pricing of Petroleum Products	Ministry of Petroleum and Natural Gas	16
41.	Impact of Mega Projects on Ecology	Ministry of Environment, Forest & Climate Change	—

1	2	3	4
42.	Review of National Highways	Ministry of Road Transport and Highways	7
43.	Review of Major and Medium Ports	Ministry of Shipping	30
44.	Review of Tourism	Ministry of Tourism	—
45.	Rural Infrastructure Development Finance (RIDF)	Ministry of Finance	18
46.	Rural Housing Fund	Ministry of Finance	6
47.	Debt Recovery Tribunals (DRTs)	Ministry of Finance	4
48.	Collection and Utilization of Education Cess	Ministry of Human Resource Development	1
49.	Formulation and Standards of Edible Oil	Ministry of Consumer Affairs, Food & Public Distribution	10
50.	Upgradation of Indian Post Offices	Ministry of Communications & IT	8
51.	To Examine the Estimates and Policy Aspects	Ministry of Earth Sciences	—
52.	To Examine the Estimates and Policy Aspects	Ministry of Development of North Estern Region	10
53.	To Examine the Estimates and Policy Aspects	Ministry of Food Processing Industries	12
54.	To Examine the Estimates and Policy Aspects	Department of Space	22
55.	Internal Security Challenges-Evaluation and Response Mechanism	Ministry of Home Affairs	28

(Background material was not received on 10 Subjects.)

(c) On-the spot Study Visits

2.8 One Study Visit to Lucknow, Kanpur, Mumbai and Bengaluru from 1st to 6th February, 2016 took place.

(d) Proceedings

2.9 A verbatim record of proceedings of the sittings of Committee on Estimates at which witnesses were examined was maintained in the Secretariat. The Minutes of sittings of the Committee relevant to the Report were prepared and presented to the House along with the Reports. During the year 2015-16, besides the sitting held to select subject for examination during 2015-16, the Committee on Estimates held eight sttings on oral evidence of representatives of various Ministries/Departments, one sitting on briefing by the representatives of Ministries/Departments, two sittings on hearing of experts/non-official witnesses and three sittings on consideration and adoption of draft Reports of the Committee. The Sub-Committee on Defence held one sitting to discuss the future programmes of the Sub-Committee two sittings on briefing by the representatives of the Ministry of Defence and one sitting on oral evidence of the representatives of the Ministry of Defence. The Sub-Committee on finances of Railways held one sitting each on briefing and evidence of the

representatives of the Ministry of Railways. The sub-Committee on Panchayati Raj held two sittings on Briefing by the representatives of the Ministry of Panchayati Raj. The Sub-Committee on Action Taken Replies held three sittings for consideration and adoption of draft Reports.

IV. Reports Presented

(e) Original Reports

2.10 During 2015-16, the Committee on Estimates presented the following original Reports to the House:-

Sl. No.	Report No.	Subject	Date of Presentation
1.	9	'National Project on Organic Farming' pertaining to the Ministry of Agriculture, Department of Agriculture and Cooperation	13.08.2015
2.	12	'Rationalization of Demands for Grants' pertaining to the Ministry of Finance (Department of Economic Affairs)	24.02.2016

(f) Action Taken Reports

2.11 The following Action Taken Reports were presented to the House during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1.	10	Action Taken by the Government on the recommendations contained in Twenty Fifth Report (Fifteenth Lok Sabha) of the Committee on Estimates on the subject Higher Education in India pertaining to the Ministry of Human Resource Development (Department of Higher Education)	21.12.2015
2.	11	Action Taken by Government on the recommendations contained in Twenty Sixth Report (Fifteenth Lok Sabha) of the Committee on Estimates on the subject Malnutrition in Infants and Mothers pertaining to the Ministry of Women and Child Development and Ministry of Health and Family Welfare	21.12.2015
3.	13	Action Taken by Government on the recommendations contained in Thirty Fifth Report (Fifteenth Lok Sabha) of the Committee on Estimates pertaining to the Ministry of Tourism and Ministry of Culture	24.02.2016
4.	14	Action Taken by Government on the recommendations contained in Fifth Report (Sixteenth Lok Sabha) of the Committee on Estimates pertaining to the Ministry of Finance (Department of Financial Services)	24.02.2016

V. Secretariat

2.12 The Estimates Committee Branch constitutes the Secretariat of the Committee. A Director, an Additional Director and an Under Secreatary remained in-charge of the Branch with Additional Secretary as overall in-charge.

2.13 During the year 2015-16, material received from the Ministries/ Departments/various organisations and individuals were studied, points culled out and questions prepared for the use of the Committee.

2.14 The work relating to drafting of reports, consideration and adoption, presentation, printing, distribution and circulation alongwith preparation and presentation of Minutes relating to Reports was attended to by the Secretariat. Scrutiny of Action Taken Replies received from the Ministries/Departments on the recommendations contained in the earlier reports and preparation of action taken reports thereon was also done by it. The Secretariat also dealt with the work relating to preparation of Memoranda for consideration of Committee on Estimates, the Study Tour and settlement of tour bills received from host organisations of previous study tours.

2.15 The Secretariat also studied Annual Reports, Parliamentary Debates, answers to Parliamentary Questions, Budget Estimates, Five Year Plan Documents, Books, Journals, Newspapers, etc. relevant to the subjects under examination.

CHAPTER III

COMMITTEE ON PUBLIC UNDERTAKINGS

I. Election and Composition

3.1 The Committee on Public Undertakings for the term 2015-2016 beginning on 1 May 2015 and ending on 30 April 2016 was constituted *vide* Lok Sabha Bulletin Part-II, No. 1813 dated 30 April 2015.

3.2 The Speaker appointed Shri Shanta Kumar, a member of the Committee, as Chairperson of the Committee.

3.3 The composition of the Committee is given at Appendix-XII.

II. Subjects selected for examination

3.4 At their Sitting held on 21 May 2015, the Committee selected the following Undertakings/Subjects for examination during the year 2015-2016:—

(a) Subjects for Comprehensive Examination

(i) Bharat Broadband Network Limited.

(ii) GAIL (India) Limited.

(iii) Hindustan Organic Chemicals Limited.

(iv) Hindustan Photo Films Manufacturing Company Limited.

(v) Housing and Urban Development Corporation Limited.

(vi) India Tourism Development Corporation.

(vii) Indian Railway Catering and Tourism Corporation.

(viii) MMTC Limited.

(ix) National Aluminium Company Limited.

(x) NHPC Limited.

(xi) NTPC Limited.

(xii) Oil and Natural Gas Corporation Limited.

(b) Subjects based on Audit Paras contained in C&AG Reports

(xiii) Bharat Heavy Electricals Limited including Audit Report No. 26 of 2013 (Performance Audit) on Expansion and Utilisation of Power Equipment Manufacturing Capacity in BHEL.

(xiv) National Highways Authority of India (NHA) including Performance Audit Report No. 36 of 2014 on Implementation of Public Private Partnership Projects in National Highways Authority of India.

(xv) Audit Report No. 18 of 2014 (Performance Audit) on Planning and implementation of transmission projects by Power Grid Corporation of India Limited and Grid management by Power System Operation Corporation Limited.

(c) Subjects for Horizontal Study

(xvi) Corporate Social Responsibility in select CPSUs.

(xvii) Review of loss making CPSUs.

III. Review of work done

(a) Sittings of the Committee

3.5 During the period under review, the Committee held 20 Sittings lasting 30 hours 45 minutes.

3.6 A statement showing the details of the dates and duration of Sittings of the Committee held during the period under review, the number of members present and subjects discussed is given in **Appendix-XIII.** Another statement showing the number of Sittings attended by each member of the Committee is given in **Appendix-XIV.**

(b) Material furnished by Ministries/Undertakings

3.7 The material furnished by Ministries/Public Undertakings and the Audit Reports (Commercial) and Memoranda on Important Points furnished by Comptroller & Auditor General of India relevant to the subjects selected for examination ran into 1270 pages.

(c) On-the-Spot Study Visit

3.8 The Committee undertook one Study Visit to examine various Public Sector Undertakings. A statement showing the composition of the Committee which undertook Study Visit during 2015-16, places visited, dates of visit and details of informal discussions held is given in **Appendix-XV.**

(d) Proceedings

3.9 Whenever evidence was taken a verbatim record of the proceedings of the Committee was maintained.

IV. Reports finalized and presented

(a) Original Reports

3.10 The Committee finalized and presented the following Original Reports during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1.	8	Corporate Social Responsibility in Select Central Public Sector Undertakings (CPSUs)	04.12.2015
2.	9	Hindustan Organic Chemicals Limited (HOCL)	08.12.2015
3.	11	Planning and Implementation of transmission Projects by Power Grid Corporation of India Limited and Grid Management by Power System Operation Corporation Limited (Based on C&AG, Performance Audit Report No. 18 of 2014)	25.02.2016
4.	12	National Aluminium Company Limited (NALCO)	25.02.2016

(b) Action Taken Reports

3.11 The Committee also finalized and presented the following Reports on the action taken by the Government on the Observations/Recommendations contained in their Original Reports during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1.	7	Action Taken by the Government on the observations/recommendations contained in the Twenty-Seventh Report of Committee on Public Undertakings (Fifteenth Lok Sabha) on Joint Venture Operations of ONGC videsh Limited based on Audit Report no. 28 of 2010-11 (Performance Audit)	10.08.2015
2.	10	Action Taken by the Government on the Observations/Recommendations contained in the Sixth Report of Committee on Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI)	08.12.2015
3.	13	Action Taken by the Government on the Observations/Recommendations contained in the Fourth Report of Committee on Public Undertakings on Coal India Limited	25.02.2016

3.12 The following table indicates the analysis of action taken by the Government on the Recommendations made by the Committee in the earlier Reports in respect of which Action Taken Reports were presented during the year 2015-2016:—

Total number of Recommen-dations	Total number of Recommen-dations that have been accepted by the Government	Total number of Recommen-dations which the Committee do not desire to pursue in view of Government's replies	Total number of Recommen-dations in respect of which replies of the Government have not been accepted by the Committee	Total number of Recommen-dations in respect of which final replies of Government are still awaited
47	28	08	08	03

V. Secretariat

3.13 The Public Undertakings Branch constitutes the Secretariat of the Committee. During the relevant period, a Director and a Deputy Secretary remained in-charge of the Committee Secretariat with a Joint Secretary as overall in-charge.

3.14 Material received from various Ministries/Undertakings concerned was studied. Memoranda and questionnaires/List of Points for eliciting information on various subjects for consideration by the Committee in connection with examination of Ministries and Undertakings concerned were prepared. Besides, the Secretariat received a number of representations from individuals/organisations regarding problems relating to Public Sector Undertakings. These were scrutinised and appropriate action taken on all of them. The Secretariat also studied published material like Public Enterprises Surveys, Parliamentary Debates, various Annual and other reports, books, newspapers, journals, material on internet etc. which were relevant to the subjects taken up for examination. The Parliamentary Questions relating to the Central PSUs were also scrutinized. RTI related matters received from Information Cell/Committee Coordination Branch were also attended to. The Secretariat also dealt with the processing of expenditure bills pertaining to Study Visits of the Committee submitted by the host organizations for reimbursement.

APPENDIX I

(*vide* Para 1.2)

COMPOSITION OF THE PUBLIC ACCOUNTS COMMITTEE (2015-16)

Prof. K.V. Thomas — *Chairperson*

MEMBERS

Lok Sabha

2. Shri S.S. Ahluwalia
3. Shri Sudip Bandyopadhyay
4. Shri Ranjit Singh Brahmpura
5. Shri Nishikant Dubey
6. Shri Gajanan Kirtikar
7. Shri Bhartruhari Mahtab
8. Shri Ramesh Pokhriyal "Nishank"
9. Shri Neiphiu Rio
10. Shri Dushyant Singh
11. Shri Janardan Singh Sigriwal
12. Shri Shiv Kumar Udasi
13. Dr. Kirit Somaiya
14. Shri Anurag Thakur
15. Dr. P. Venugopal

Rajya Sabha

16. Shri Naresh Agrawal
17. Shri Satyavrat Chaturvedi
18. Shri Anil Madhav Dave
19. Shri Vijay Goel
20. Shri Bhubaneswar Kalita
21. Shri Shantaram Naik
22. Shri Sukhendu Sekhar Roy

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APPENDIX II

(*vide* Para 1.3)

SUBJECTS SELECTED BY THE PUBLIC ACCOUNTS COMMITTEE FOR EXAMINATION DURING 2015-16.

Sl. No.	Report No.	Chapter/ Para No.	Subject	Ministry/Department
1	2	3	4	5
			CATEGORY-I	
			(based on C&AG Reports)	
1.	3 of 2009-10	Entire Report	Functioning of Major Port Trusts	Shipping
2.	9 of 2010-11	Para 6.3	Poor maintenance of Government property and avoidable payment of rental charges	External Affairs
3.	32 of 2010-11	Entire Report	Indigenous Construction of Indian Naval Warships	Defence
4.	7 of 2011-12	Entire Report	Role and Functioning of Indian Coast Guard	Defence
5.	16 of 2011-12	Para 6.1	Delay in renovation of Indian Chancery in Paris	External Affairs
6.	16 of 2011-12	Para 6.2	Delay in construction of chancery-annex project in Budapest	External Affairs
7.	16 of 2011-12	Para 6.3	Inordinate delay in construction/disposal of Government of India owned property	External Affairs
8.	19 of 2011-12	Entire Report	Performance of Hydrocarbons Production Sharing Contracts	Petroleum and Natural Gas
9.	32 of 2011-12	Para 3.1	Commercial Utilisation of Surplus Railway Land in Indian Railways	Railways
10.	7 of 2012-13	Entire Report	Allocation of Coal Blocks and Augmentation of Coal Production	Coal
11.	17 of 2012-13	Para 2.1	Management of Defence Offsets	Defence
12.	5 of 2013	Entire Report	Disaster Preparedness in India	Home Affairs
13.	6 of 2013	Entire Report	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)	Rural Development
14.	11 of 2013	Chapter I	Commercial Publicity in Indian Railways	Railways
15.	18 of 2013	Entire Report	Performance Audit of Preservation and Conservation of Monuments and Antiquities	Culture
16.	19 of 2013	Para 6.3	Procurement of Allopathic drugs in CGHS	Health and Family Welfare
17.	20 of 2013	Entire Report	Performance Audit of Exemptions to Charitable Trusts and Institutions	Finance
18.	23 of 2013	Para 2.1	Unfruitful expenditure on establishment of Specific Pathogen Free Shrimp seed Multiplication Centre-(NFDB)	Agriculture
19.	24 of 2013	Entire Report	Compliance Audit of Performance of Ordnance Equipment Group of Factories	Defence
20.	25 of 2013 (Vol.-II)	Para 2.1	Rationalization of routing of freight traffic (goods) carried over longer route	Railways

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1	2	3	4	5
21.	25 of 2013 (Vol.-II)	Para 3.1	Procurement and Utilisation of Permanent Way Material on Indian Railways	Railways
22.	25 of 2013 (Vol.-II)	Para 3.2	Injudicious Decision for Purchase of Land	Railways
23.	25 of 2013 (Vol.-II)	Para 4.2	Loss for Train parting due to failure of Centre Buffer Coupler (CBC) component	Railways
24.	27 of 2013	Entire Report	Performance Audit of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)	Power
25.	28 of 2013	Entire Report	Performance Audit of Administration of Penalty and Prosecution	Finance
26.	30 of 2013	Para 2.1	Improper management of Defence land	Defence
27.	30 of 2013	Para 2.5	Absence of effective controls resulting in non recovery of outstanding dues	-do-
28.	30 of 2013	Para 3.5	Extra expenditure on account of provision of unauthorized strengthening measures in buildings	-do-
29.	30 of 2013	Para 5.1	Extra avoidable expenditure by ANURAG	-do-
30.	30 of 2013	Para 6.3	Undue benefit to a foreign supplier by allowing Exchange Rate Variation	-do-
31.	30 of 2013	Para 6.4	Undue benefit to a foreign firm by diluting the conditions in the Tender Enquiry and contract	-do-
32.	31 of 2013	Entire Report	Performance Audit of Planning and Management of Refits of Indian Naval Ships	Defence
33.	32 of 2013	Entire Report	Performance Audit of Employees' Provident Fund Organisation (EPFO)	Labour and Employment
34.	3 of 2014	Entire Report	Public Private Partnership Projects in Indian Railways	Railways
35.	4 of 2014	Para 3.5	Availability of airfield infrastructure/runways in Indian Air Force	Defence
36.	5 of 2014	Entire Report	Stressed Assets Stabilisation Fund (SASF)	Finance (Department of Financial Services)
37.	8 of 2014	Para 1.35	Arrears of Tax	Finance (Department of Revenue)
38.	11 of 2014	Entire Report	Performance Audit of Indian Customs Electronic Data Interchange System (ICES 1.5)	Finance (Department of Revenue)
39.	12 of 2014	Chapter-VI	Management of Narcotic Substances	Finance (Department of Revenue)
40.	14 of 2014	Entire Report	Pricing Mechanism of Major Petroleum Products in Central Public Sector Oil Marketing Companies	Petroleum and Natural Gas
41.	15 of 2014	Entire Report	Implementation of Public Private Partnership project at Chhatrapati Shivaji International Airport, Mumbai	Civil Aviation
42.	16 of 2014	Entire Report	Performance Audit of Global Estate Management by the Ministry of External Affairs	External Affairs
43.	17 of 2014	Para 2.2	Shared mobile infrastructure Scheme	Communications and Information Technology (DoT)
44.	17 of 2014	Para 5.1	Land Management in Bharat Sanchar Nigam Ltd.	-do-
45.	19 of 2014	Chapter 3	Accounting of Projects in Indian Railways	Railways
46.	21 of 2014	Entire Report	Performance of Special Economic Zones (SEZs)	-do-
47.	22 of 2014	Entire Report	Management of Satellite Capacity for DTH Service	Department of Space
48.	24 of 2014	Entire Report	Hydrocarbon Production Sharing Contracts	Petroleum and Natural Gas

1	2	3	4	5
49.	26 of 2014	Para 2.1	Perforamance of Weighbridges in Indian Railways	Railways
50.	27 of 2014	Para 6.4	Non-establishment of model facilities for management of Municipal Solid Wastes	Environment, Forest and Climate Change
51.	29 of 2014	Entire Report	Administration of Prosecution and Penalties in Central Excise and Service Tax	Finance (Department of Revenue)
52.	30 of 2014	Entire Report	Employees' State Insurance Corporation (ESIC)	Labour and Employment
53.	31 of 2014	Entire Report	Management of Goods trains in Indian Railways	Railways
54.	34 of 2014	Para 2.1	Procurement of trainer aircraft	Defence
55.	34 of 2014	Para 2.3	Procurement of Air Combat Manoeuvring Instrumentation System	-do-
56.	34 of 2014	Para 2.4	Unfruitful investment in procurement of Torpedo	-do-
57.	35 of 2014	Para 2.1	Inordinate delay in indigenisation of TATRA vehicles	-do-
58.	35 of 2014	Para 8.2	Inventory Management in Ordnance Factories	-do-
59.	37 of 2014	Entire Report	Indira Awaas Yojana	Rural Development
60.	1 of 2015	Para 2.1.3	Public Fund lying outside Government Accounts	Finance
61.	1 of 2015	Para 2.2.1	Universal Service Obligation Fund	Finance
62.	3 of 2015	Chapter III	Corporation Tax	Finance, Deptt. of Revenue - Direct Taxes
63.	4 of 2015	Chapter II	Service Tax liability in Insurance sector	Finance, Deptt. of Revenue - Direct Taxes
64.	4 of 2015	Chapter-III	Service Tax liability in Port sector	Finance, Deptt. of Revenue - Direct Taxes
65.	5 of 2015	Entire Report	Performance Audit on 'Assessment of Assesses in Pharmaceuticals Sector'	Finance, Deptt. of Revenue - Direct Taxes
66.	6 of 2015	Entire Report	Performance Audit on 'Supply and Infrastructure Development for Natural Gas'	Petroleum and Natural Gas
67.	8 of 2015	Chapter V	Incorrect Application of General Exemption Notifications	Finance, Deptt. of Revenue - Customs
68.	9 of 2015	Entire Report	Performance of 100% Export Oriented Unit (EOU) scheme	Fianance, Deptt. of Revenue - Customs
69.	11 of 2015	Entire Report	Performance Audit of Rashtriya Krishi Vikas Yojana	Agriculture
70.	13 of 2015	Entire Report	Performance of Import and Export Trade Facilitation through Customs Ports	Fianance, Deptt. of Revenue - Customs
71.	14 of 2015	Entire Report	Performance Audit of Dual Freight Policy for Transportation of Iron Ore Traffic in Indian Railways	Railways
72.	17 of 2015	Entire Report	Performance Audit of Design, Development, Manufacture and Induction of Light Combat Aircraft	Defence - Air Force
73.	19 of 2015	Entire Report	Performance Audit on Ammunition Management in Army	Defence
74.	20 of 2015	Para 2.8	Lack of due diligence in auction of spectrum for Broadband Wireless Access (BWA) Services	Communication and IT (DoT)

1	2	3	4	5
			CATEGORY - II	
			(Selected *Suo Moto*)	
75.	-	-	Scrutiny of Public Expenditure under Non-lapsable Central Pool of Resources in Ministry of DONER	DONER
76.	-	-	India's Energy Scenario - Challenges and Prospects	Power & Energy
77.	-	-	Indian Infrastructure Debt Funds	Finance
78.	-	-	Border Area Development Programme	Home
79.	-	-	Modernization of Railway Stations	Railways
			other subjects selected during the year	
80.	6 of 2011-12	(Entire Report)	XIXth Commonwealth Games 2010	Youth Affairs and Sports
81.			Bad debts/uncollectible accounts burden/willful default by borrowers on public institutions	Finance (Department of Financial Services)
82.		(Entire Report)	Recent Developments in the Telecom Sector including allocation of 2G and 3G Spectrum	Communications and Information Technology (Department of Telecommunications)
83.	18 of 2015	4.1	Unfruitful expenditure incurred by Sangeet Natak Akademy	Culture
84.	18 of 2015	6.1	Avoidable expenditure on service tax	Finance
85.	18 of 2015	8.1	Poor planning leading to non-fulfilment of scheme objectives	Home Affairs
86.	24 of 2015 Vol.-I	2.2	'Liberalised Active Retirement Scheme for Guaranteed Employment for safety Staff (LARSGESS)'	Railways
87.	24 of 2015 Vol.-I	2.5	Rationalization order issued by Railway Board containing contradictory provisions led to loss of revenue amounting to 98.68 crore	Railways
88.	24 of 2015 Vol.-II	Chapter 1	'Maintenance of Bridges in Indian Railways'	Railways
89.	24 of 2015 Vol.-II	Chapter 4	'Management of vacant land in Indian Railways'	Railways
90.	26 of 2015	2.2	Non-registration of assesses	Finance
91.	26 of 2015	3.1	Service Tax not paid	Finance
92.	27 of 2015	Entire Report	Land Management in Major Ports	Shipping
93.	28 of 2015	Entire Report	Performance Audit of 'Total Sanitation Campaign/Nirmal Bharat Abhiyan'	Drinking Water and Sanitation
94.	29 of 2015	Chapter 1	Fire Accidents in Passenger Coaches in Indian Railways'	Railways
95.	30 of 2015	3.1	Implementation of Drugs and Pharmaceutical Research Programme	Department of Science and Technology
96.	33 of 2015	Entire Report	Performance Audit of Tribal Sub-Plan	HRD H&FW and AYUSH
97.	34 of 2015	Entire Report	Performance Audit of 'Renewable Energy Sector in India'	New and Renewable Energy
98.	35 of 2015	Entire Report	Performance Audit of 'Construction Activities in Central Armed Forces'	Home Affairs
99.	37 of 2015	2.1	Medium Refit cum Upgradation of INS Sindhukirti	Defence

1	2	3	4	5
100.	40 of 2015	Entire Report	Performance Audit of 'Medical Education Projects of ESIC'	Labour & Employment
101.	43 of 2015	Entire Report	Compliance Audit Report on 'Ratna and R series Hydrocarbon fields'	P & NG
102.	44 of 2015	2.1	Working of the Cantonment Boards (CBs)	Defence
103.	44 of 2015	2.2	Non-availability of Specialised Parachutes	Defence
104.	44 of 2015	3.1	Functioning of Army Aviation Corps	Defence
105.	44 of 2015	7.2	Performance audit on Production of Weapon Manufacturing Factories	Defence
106.	45 of 2015	Entire Report	Compliance Audit Report on National Skill Development Fund and National Skill Development Corporation-Ministry of Skill Development and Entrepreneurship (MSDE.	Finance, Skill Development and Entrepreneurship
107.	46 of 2015	Entire Report	Working of Automation of Central Excise & Service Tax	Finance, D/o Revenue
108.	48 of 2015	Chapter 1	Status of Ongoing Projects in Indian Railways	Railways
109.	49 of 2015	Entire Report	Performance Audit of 'Public Private Partnership Projects in Major Ports'	Shipping
110.	50 of 2015	2.3.1	Universal Service Obligation Fund	Finance, Communication & IT (DoT)
111.	50 of 2015	3.4	Grants/Appropriations with excess disbursements	Finance
112.	50 of 2015	3.5	Persistent excess in grants	Finance
113.	51 of 2015	Entire Report	Performance Audit Report on 'Implementation of Ex-servicemen Contributory Health Scheme—Defence - Army	Defence
114.	17 of 2011-12	Chapter V	Acquisition and Development of Land by the Delhi Development Authority	Urban Development
115.	4 of 2016	Entire Report	Sharing of Revenue by Private Telecom Service Providers during the years 2006-07 to 2009-10.	Information Technology

APPENDIX III

(*Vide* Para 1.4)

COMPOSITION OF THE SUB-COMMITTEES AND SUB-GROUP OF THE PUBLIC ACCOUNTS COMMITTEE (2015-16)

Sub-Committee—I (Defence)

Convenor	:	1. Shri S.S. Ahluwalia
Alternative Convenor	:	2. Shri Bhubaneshwar Kalita
Members	:	3. Shri Neiphiu Rio
		4. Shri Ranjit Singh Brahmpura
		5. Shri P. Venugopal

Sub-Committee—II (Railways)

Convenor	:	1. Shri Vijay Goel
Alternative Convenor	:	2. Shri Sudip Bandopadhyay
Members	:	3. Shri Satyavrat Chaturvedi
		4. Shri Janardan Singh Sigriwal
		5. Shri Naresh Agrawal

Sub-Committee—III (Direct and Indirect Taxes)

Convenor	:	1. Shri Shantaram Naik
Alternative Convenor	:	2. Dr. Kirit Somaiya
Members	:	3. Shri Ramesh Pokhriyal "Nishank"
		4. Shri Anurag Thakur
		5. Shri Sukhendu Sekhar Roy

Sub-Committee—IV [Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)]

Convenor	:	1. Shri Bhartruhari Mahtab
Alternative Convenor	:	2. Shri Nishikant Dubey
Members	:	3. Shri Gajanan Kirtikar
		4. Shri Shiv Kumar Udasi
		5. Shri Anil Madhav Dave

Sub-Committee—V (Infrastructural Projects other than Railways)

Convenor	:	1. Shri Sukhendu Sekhar Roy
Alternative Convenor	:	2. Shri Satyavrat Chaturvedi
Members	:	3. Shri Gajanan Kirtikar
		4. Shri Dushyant Singh
		5. Shri Anurag Thakur

Sub-Committee—VI (XIX Commonwealth Games 2010) of the Public Accounts Committee (2015-16)

Convenor	:	1. Shri Shantaram Naik
Alternative Convenor	:	2. Shri S.S. Ahluwalia
Members	:	3. Shri Nishikant Dubey
		4. Shri Bhartruhari Mahtab
		5. Shri Vijay Goel
		6. Shri Sukhendu Sekhar Roy

Sub-Committee—VII (Recent Developments in the Telecom Sector including allocation of 2G and 3G Spectrum)

Convenor	:	1. Shri Satyavrat Chaturvedi
Alternative Convenor	:	2. Shri Sudip Bandhyopadhyay
Member	:	3. Shri Ranjit Singh Brahmpura
		4. Shri Gajanan Kirtikar
		5. Shri Dushyant Singh
		6. Dr. P. Venugopal
		7. Shri Ramesh Pokhriyal "Nishank"

Sub-Committee—VIII (Hydrocarbons Production Sharing Contracts)

Convenor	:	1. Shri Bhubaneswar Kalita
Alternative Convenor	:	2. Shri Bhartruhari Mahtab
Member	:	3. Shri Shiv Kumar Udasi
		4. Dr. P. Venugopal
		5. Shri Naresh Agarwal
		6. Shri Vijay Goel
		7. Shri Sukhendu Sekhar Roy

Sub-Group on other Miscellaneous Matters

Convenor	:	1. Shri Nishikant Dubey
Members	:	2. Shri Bhartruhari Mahtab
		3. Shri Bhubaneswar Kalita

APPENDIX IV

(*Vide* Para 1.4)

COMPOSITION OF RE-CONSTITUTED SUB-COMMITTEES/SUB-GROUP OF THE PUBLIC ACCOUNTS COMMITTEE (2015-16)

Sub-Committee—I (Defence)

Convenor	:	1. Shri S.S. Ahluwalia
Alternative Convenor	:	2. Dr. P. Venugopal
Members	:	3. Shri Neiphiu Rio
		4. Shri Bhubaneshwar Kalita
		5. Shri Dushyant Singh

Sub-Committee—II (Railways)

Convenor	:	1. Shri Vijay Goel
Alternative Convenor	:	2. Shri Naresh Agrawal
Members	:	3. Shri Satyavrat Chaturvedi
		4. Shri Janardan Singh Sigriwal
		5. Shri Sudip Bandopadhyay

Sub-Committee—III (Direct and Indirect Taxes)

Convenor	:	1. Shri Nishikant Dubey
Alternative Convenor	:	2. Dr. Kirit Somaiya
Members	:	3. Shri Shantaram Naik
		4. Shri Ramesh Pokhriyal "Nishank"
		5. Shri Sukhendu Sekhar Roy

Sub-Committee—IV [Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)]

Convenor	:	1. Shri Bhartruhari Mahtab
Alternative Convenor	:	2. Shri Gajanan Kirtikar
Members	:	3. Shri Nishikant Dubey
		4. Shri Shiv Kumar Udasi
		5. Shri Anil Madhav Dave

Sub-Committee—V (Infrastructural Projects other than Railways)

Convenor	:	1. Shri Bhubaneshwar Kalita
Alternative Convenor	:	2. Shri Ranjit Singh Brahmpura
Members	:	3. Shri Dushyant Singh
		4. Shri Anurag Thakur
		5. Shri Gajanan Kirtikar

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Sub-Committee—VI (XIX Commonwealth Games-2010) of the Public Accounts Committee (2015-16)

Convenor	:	1. Shri Shantaram Naik
Alternate Convenor	:	2. Shri S.S. Ahluwalia
Members	:	3. Shri Nishikant Dubey
		4. Shri Bhartruhari Mahtab
		5. Shri Vijay Goel
		6. Shri Sukhendu Sekhar Roy

Sub-Committee—VII (Recent Developments in the Telecom Sector including allocation of 2G and 3G Spectrum)

Convenor	:	1. Shri Satyavrat Chaturvedi
Alternate Convenor	:	2. Shri Ramesh Pokhriyal 'Nishank'
Members	:	3. Shri Ranjit Singh Brahmpura
		4. Shri Gajanan Kirtikar
		5. Shri Dushyant Singh
		6. Dr. P. Venugopal
		7. Shri Anurag Thakur

Sub-Committee—VIII (Hydrocarbons Production Sharing Contracts)

Convenor	:	1. Shri Sukhendu Sekhar Roy
Alternate Convenor	:	2. Shri Shiv Kumar Udasi
Members	:	3. Shri S.S. Ahluwalia
		4. Shri Bhubaneswar Kalita
		5. Shri Bhartruhari Mahtab
		6. Dr. P. Venugopal
		7. Shri Naresh Agrawal

Sub-Group on other Miscellaneous Matters

Convenor	:	1. Shri Nishikant Dubey
Alternate Convenor	:	2. Shri Bhartruhari Mahtab
Members	:	3. Shri Bhubaneswar Kalita
		4. Shri Anil Madhav Dave

APPENDIX V

(*Vide* Para 1.5)

STATEMENT SHOWING THE DETAILS OF THE DATES AND DURATION OF THE SITTINGS OF THE PUBLIC ACCOUNTS COMMITTEE (2015-16)
[MAIN COMMITTEE]

Sl. No.	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
1.	28.05.2015	1100	1255	01	55	14	(i) Speech by Hon'ble Chairperson; (ii) Briefing by the Comptroller & Auditor-General of India regarding an overview of the audit reports presented during 2014-2015 and their suggestions on selection of subjects by the PAC (2015-2016) for detailed examination; and (iii) Consideration of Memorandum No. 1 regarding selection of subjects for examination during the year 2015-16.
2.	19.06.2015	1200	1430	02	30	09	(i) Briefing by the Audit on the subject "Hydrocarbon Production Sharing Contracts" based on C&AG Report No. 24 of 2014 and on C&AG Report No. 19 of 2011-12 (Performance Audit) and (ii) Oral evidence of the representatives of the Ministry of Agriculture on the subject "Unfruitful Expenditure on Establishment of Specific Pathogen Free Shrimp Seed Multiplication Centre (NFDB)" based on Para 2.1 of C&AG Report No. 23 of 2013.
3.	26.06.2015	1430	1615	01	45	07	Further Oral evidence of the representatives of the Ministry of Defence on the subject "Management of Defence Offsets" based on Para No. 2.1 of C&AG Report No. 17 of 2012-13, Union Government (Defence Services)—Air Force.

1	2	3	4	5	6	7	8
4.	17.07.2015	1130	1400	02	30	11	Oral evidence of the representatives of the Ministry of Finance (Department of Financial Services) and IDBI Bank alongwith representatives of State Bank of India (SBI), Punjab National Bank (PNB), Bank of India (BoI) and Bank of Baroda (BoB) on the subject "Stressed Assets Stabilization Fund (SASF) regarding IDBI Bank and Non Performing Assets in other Banks" based on Audit Report No. 5 of 2014.
5.	11.08.2015	1000	1045	00	45	10	Consideration and adoption of following draft Reports: (i) (a) Draft Report on "Role and Functioning of Indian Coast Guard" based on C&AG Report No. 7 of 2011-12; (b) Draft Report on "Procurement of Allopathic drugs in CGHS" based on Para 6.3 of C&AG Report No. 19 of 2013; (c) Draft Report on "Indian Customs Electronic Data Inter-change System (ICES 1.5)" based on C&AG Report No. 11 of 2014; (d) Draft Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Eighty-third Report (Fifteenth Lok Sabha) on "Augmentation of provision to object heads - Grants-in-aid and Subsidy". (ii) Selection of the following additional subjects for detailed examination: (a) "XIXth Commonwealth Games 2010" based on C&AG Report No. 6 of 2011-12; (b) "Bad debts/uncollectible accounts burden on public institutions."
6.	19.08.2015	1500	1715	02	15	12	Further Oral Evidence of the representatives of Ministry of External Affairs on the subject "Performance Audit of Global

1	2	3	4	5	6	7	8
							Estate Management by the Ministry of External Affairs "based on the C&AG Report No. 16 of 2014, Union Government.
7.	26.08.2015	1130	1445	03	15	11	Further oral evidence of the representatives of the Ministries of Youth Affairs & Sports (Department of Sports), Urban Development and Home Affairs and Central Bureau of Investigation (CBI) on the subject "XIX Commonwealth Games 2010" based on C&AG Report No. 6 of 2011-12 Union Government (Civil).
8.	17.09.2015	1700	1800	01	00	13	Consideration and adoption of following draft Reports: (i) Draft Report on "Disaster preparedness in India" based on C&AG Report No. 5 of 2013; and (ii) Draft Report on Action Taken on the recommendations contained in 2nd Report of PAC (16th Lok Sabha) on the subject "IT applications in Income Tax Department".
9.	28.09.2015	1100	1320	02	20	11	Further Oral Evidence of the representatives of Ministry of Rural Development on the subject "Mahatma Gandhi National Rural Employment Guarantee Scheme" based on the C&AG Report No. 6 of 2013, Performance Audit.
10.	07.10.2015	1400	1620	02	20	12	Selection of additional subject "Recent Development in the Telecom Sector including allocation of 2G and 3G Spectrum" for detailed examination by the PAC (2015-16). (i) Briefing by Audit on the subject "Employees State Insurance Corporation (ESIC)" based on the C&AG Report No. 30 of 2014. (ii) Oral Evidence of the representatives of Ministry of Labour and Employment on the above subject.

1	2	3	4	5	6	7	8
11.	19.10.2015	1200	1330	01	30	11	To decide future programme of the Committee.
12.	06.11.2015	1130	1430	03	00	14	Discussion with the Governor, Reserve Bank of India on the subject "Bad debts/uncollectible accounts burden/wilful default by borrowers on public institutions".
13.	16.11.2015	1130	1445	03	15	14	Briefing by Audit on the subject "Implementation of PPP Project at CSI Airport, Mumbai" based on the C&AG Report No. 15 of 2014. (ii) Oral Evidence of the representatives of Ministry of Civil Aviation, AAI and MIAL on the above subject.
14.	23.11.2015	1500	1630	01	30	09	Oral evidence of the representatives of the Ministry of Railways on the subject "Performance Audit of Dual Freight Policy for Transportation of Iron Ore Traffic in Indian Railways" based on the C&AG Report No. 14 of 2015.
15.	09.12.2015	1000	1100	01	00	12	Consideration and adoption of following draft Reports of the Public Accounts Committee (2015-16): (i) Draft Report on the subject "Exemptions to Charitable Trusts/Institutions" based on C&AG Report No. 20 of 2013. (ii) Draft Report on Action Taken by the Government on the Observations/Recommendations as contained in 92nd Report of PAC (15th Lok Sabha) on the subject "Excesses over Voted Grants and Charged Appropriations (2011-12)." (iii) Draft Report on Action Taken by the Government on the Observations/ Recommendations as contained in 7th Report of PAC (16th Lok Sabha) on the subject "Duty Drawback Scheme."
16.	17.12.2015	1000	1045	00	45	12	Consideration and adoption of following draft Reports of the Public Accounts Committee (2015-16): (i)

1	2	3	4	5	6	7	8
							Draft Report on the subject "Global Estate Management by the Ministry of External Affairs" based on C&AG Report No. 16 of 2014. (ii) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 89th Report of PAC (15th Lok Sabha) on the subject "Defence Estates Management." (iii) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 55th Report of PAC (15th Lok Sabha) on the subject "Member of Parliament Local Area Development Scheme."
17.	21-12-2015	1000	1100	01	00	09	Consideration and adoption of following draft Reports of the Public Accounts Committee (2015-16): (i) Draft Report on the subject Employees' Provident Fund Organisation" based on C&AG Report No. 32 of 2013. (ii) Draft Report on the subject "Indigenous Construction of Indian Naval Warships" based on C&AG Report No. 32 of 2010-11. (iii) Draft Report on the subject "Unfruitful Expenditure on Establishment of Specific Pathogen Free Shrimp Seed Multiplication Centre-(NFDB)" based on Para No. 2.1 of the C&AG Report No. 23 of 2013. (iv) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 14th Report of PAC (16th Lok Sabha) on the subject "Integrated Child Development Services Scheme".
18.	31.12.2015	1130	1315	01	45	07	(i) Oral Evidence of the representatives of Ministry of Finance (Department of Revenue) and Ministry of Commerce and Industry (Department of Commerce) on the subject "Performance of 100% Export Oriented Unit (EOU) scheme" based on

1	2	3	4	5	6	7	8
							C&AG's Report (Entire Report) No. 9 of 2015. (ii) Further selection of subjects for detailed examination by the Public Accounts Committee during the term (2015-16).
19.	13.01.2016	1100	1430	03	30	11	Oral Evidence of the representatives of Ministry of Finance (Department of Economic Affairs) and Ministry of Communications & Information Technology (Department of Tele-communications) on the following subjects: (i) "Public Fund lying outside Government accounts" (Para 2.1.3 of the C&AG Report No. 1 of 2015) (ii) "Universal Service Obligation Fund" (Para 2.2.1 of the C&AG Report No. 1 of 2015 and Para 2.3.1 of the C&AG Report No. 50 of 2015.
20.	28.01.2016	1100	1330	02	30	12	Oral Evidence of the representatives of Ministry of Labour and Employment on the subject "Medical Education Projects of Employees' State Insurance Corporation" based on C&AG Report No. 40 of 2015 (Special Audit).
21.	18.02.2016	1500	1715	02	15	09	(i) Selection of additional subject "Acquisition and Development of Land by the Delhi Development Authority" based on Chapter V of the C&AG Report No. 17 of 2011-12. (ii) Oral Evidence of the representatives of Ministry of Urban Development on the above mentioned subject.
22.	11.03.2016	1000	1100	01	00	09	Consideration and adoption of the following draft Reports: (i) Draft Report on the subject "Excesses Over Voted Grants and Charged Appropriations (2013-14)". (ii) Draft Report on Action Taken on the observations/recommendations contained in 67th Report of PAC (15th Lok Sabha) on the subects: (a) Construction of New Lines on Socio-Economic

1	2	3	4	5	6	7	8
							consideration. (b)Excessive Delays in Maintenance of Locomotive. (c) Functioning of Rail Vikas Nigam Limited. (d) Draft Report on Action Taken on the observations/ recommendations contained in 3rd Report of PAC (16th Lok Sabha) on the subject "Environment Management in Indian Railways—Stations, Trains & Tracks".
23.	01.04.2016	1500	1730	02	30	10	Consideration and adoption of the following draft Reports: (i) Draft Report on "Performance Audit of Preservation and Conservation of Monuments and Antiquities" based on C&AG Report No. 18 of 2013. (ii) Draft Report on "Management of Satellite Capacity for DTH Service" based on C&AG Report No. 22 of 2014. (iii) Draft Report on "Loss for Train parting due to failure of Centre Buffer Coupler (CBC) Component" based on Para 4.2 of C&AG Reprot No. 25 of 2013 (Vol. II). (iv) Draft Report on Action taken by Government on observations/recommendations contained in 93rd Report (15th Lok Sabha) on "Performance of Civil Aviation in India". Further Oral evidence of the representatives of the Ministry of Defence on the subject "management of Defence Offsets" based on Para No 2.1 of C&AG Report No. 17 of 2012-13.
24.	08.04.2016	1500	1720	02	20	09	(i) Oral Evidence of the representatives of Ministry of Civil Aviation in connection with Action Taken Notes furnished on the Observations/ Recommendations contained

1	2	3	4	5	6	7	8
							in the Ninety-Third Report (15th Lok Sabha) on the subject "Performance of Civil Aviation in India." and (ii) Consideration and Adoption of Action Taken Report based on the Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Ninety-Third Report (15th Lok Sabha) on the subject "Performance of Civil Aviation in India".
25.	18.04.2016	1130	1315	01	45	11	(i) Selection of subject on "Sharing of Revenue by Private Telecom Service Providers during the years 2006-07 to 2009-10" based on C&AG Report No. 4 of 2016. (ii) Briefing by the representatives of C&AG on the subject "Sharing of Revenue by Private Telecom Service Providers during the years 2006-07 to 2009-10" based on C&AG Report No. 4 of 2016. (iii) Consideration and Adoption of Report of the Sub-Committee on "Non-compliance by the Ministries/ Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)".
26.	25.04.2016	1500	1600	01	00	13	Consideration and adoption of the following draft Report: (i) Draft Report on "Indira Awas Yojana" based on C&AG Report No. 37 of 2014. (ii) Draft Report on "Extra Avoidable Expenditure by ANURAG" based on para 5.1 of the C&AG's Report No. 30 of 2013. (iii) Draft Report on "Performance of 100% Export Oriented Unit (EOU) Scheme" based on C&AG Report No. 9

1	2	3	4	5	6	7	8
							of 2015. (iv) Draft Report on "Implementation of Public Private Partnership project at Chhatrapati Shivaji International Airport, Mumbai" based on C&AG Report No. 15 of 2014.
27.	26.04.2016	1500	1600	01	00	15	Consideration and adoption of the following draft Reports: (i) Draft Report on All India Conference of Chairpersons of Public Accounts Committees of Parliament and State/UT Legislatures, 2015; (ii) Draft Report on "Avoidable Expenditure on Service Tax by Insurance Regulatory and Development Authority" based on Para 6.1 of the C&AG Report No. 18 of 2015; (iii) Draft Report on the Action Taken by the Government on Observations/Recommendations contained in the 4th Report (16th Lok Sabha) on "Rail Link to Kashmir"; and (iv) Draft Report on the Action Taken by the Government on Observations/Recommendations contained in the 23rd Report (16th Lok Sabha) on "Indian Customs Electronic Data interchange System (ICES 1.5)"; (v) Draft Report on "Hydrocarbon Production Sharing Contracts" based on C & AG Report No. 19 of 2011&12 (Performance Audit) and Report No. 24 of 2014.

APPENDIX VI

(*Vide* Para 1.5)

STATEMENT SHOWING THE NUMBER OF SITTINGS ATTENDED BY EACH MEMBER OF THE PUBLIC ACCOUNTS COMMITTEE (2015-16)

Total number of sittings held from 1st May, 2015 to 30th April, 2016 (Main Committee, Sub-Committees and Sub-Group)

Sl. No.	Name of the Member		No. of sittings attended
1	2		3
	Prof. K.V. Thomas	*Chairperson*	**27**
		Lok Sabha	
2.	Shri S.S. Ahluwalia	—	**14** (includes 2 sittings of Sub-Committee-I, 1 sitting of Sub-Committee-VI & 4 sittings of Sub-Committee-VIII)
3.	Shri Sudip Bandyopadhyay	—	—
4.	Shri Ranjit Singh Brahmpura	—	—
5.	Shri Nishikant Dubey	—	**45** (includes 2 sittings of Sub-Committee-III, 11 sittings of Sub-Committee-IV, 2 sittings of Sub-Committee-VI & 8 sittings of Sub-Group)
6.	Shri Gajanan Kirtikar	—	**17** (includes 3 sittings of Sub-Committee-IV & 2 sittings of Sub-Committee-V)
7.	Shri Bhartruhari Mahtab	—	**45** (includes 12 sittings of Sub-Committee-IV, 2 sittings of Sub-Committee-VI, 3 sittings of Sub-Committee-VIII & 7 sittings of Sub-Group)
8.	Shri Ramesh Pokhriyal "Nishank"	—	**11**
9.	Shri Neiphiu Rio	—	**12**
10.	Shri Dushyant Singh	—	**11** (includes 1 sitting of Sub-Committee-I & 2 sittings of Sub-Committee-V)
11.	Shri Janardan Singh Sigriwal	—	**26** (includes 1 sitting of Sub-Committee-I)
12.	Shri Shiv Kumar Udasi	—	**27** (includes 9 sittings of Sub-Committee-IV & 3 sittings of Sub-Committee-VIII)
13.	Dr. Kirit Somaiya	—	**28** (includes 2 sittings of Sub-Committee-III)
14.	Shri Anurag Thakur	—	**14** (includes 2 sittings of Sub-Committee-V)

1	2		3
15.	Dr. P. Venugopal	—	**22** (includes 1 sitting of Sub-Committee-I & 2 sittings of Sub-Committee-VIII)
		Rajya Sabha	
16.	Shri Naresh Agrawal	—	**9** (includes 1 sitting of Sub-Committee-VIII)
17.	Shri Satyavrat Chaturvedi	—	**5**
18.	Shri Anil Madhav Dave	—	**3** (includes 1 sitting of Sub-Committee-IV)
19.	Shri Vijay Goel	—	**17** (includes 1 sitting of Sub-Committee-II, 1 sitting of Sub-Committee-VI & 2 sittings of Sub-Committee-VIII)
20.	Shri Bhubaneswar Kalita	—	**29** (includes 1 sitting of Sub-Committee-I, 1 sitting of Sub-Committee-V, 2 sittings of Sub-Committee-VIII and 6 sittings of Sub-Group)
21.	Shri Shantaram Naik	—	**20** (includes 2 sittings of Sub-Committee-III & 3 sittings of Sub-Committee-VI)
22.	Shri Sukhendu Sekhar Roy	—	**25** (includes 2 sittings of Sub-Committee-V & 5 sittings of Sub-Committee-VIII)

APPENDIX VII

(*Vide* Para 1.5)

STATEMENT SHOWING THE DETAILS OF THE DATES AND DURATION OF THE SITTINGS OF THE SUB-COMMITTEES AND SUB-GROUP OF PUBLIC ACCOUNTS COMMITTEE (2015-16)

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
				SUB-COMMITTEE-I			
1.	10.02.2016	1700	1800	01	00	03	Oral evidence of the representatives of the Ministry of Defence on the following subject: (i) "Improper Management of Defence Land" based on para 2.1 of C&AG Report No. 30 of 2013; and (ii) "Defence Land Management Issues with regard to Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Eighty-ninth Report (15th Lok Sabha)".
2.	21.04.2016	1130	1230	01	00	02	Consideration and adoption of the draft Report on "Extra Avoidable Expenditure by ANURAG" based on para 5.1 of the C&AG's Report No. 30 of 2013.
				SUB-COMMITTEE-II			
1.	15.10.2015	1430	1545	01	15	02	Oral evidence of the representatives of the Ministry of Railways (Railway Board) on the following subjects: (i) "Commercial Publicity in Indian Railways" based on Chapter I of the C&AG Report No. 11 of 2013 and (ii) "Injudicious decision for purchase of land" based on Para 3.2 of C&AG Report No. 25 of 2013 (Vol. II).

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
				SUB-COMMITTEE-III			
1.	11.01.2016	1130	1210	00	40	03	Oral evidence of the representatives of the Ministry of Finance (Department of Financial Services) on the subjects "Avoidable Expenditure on Service Tax by Insurance Regulatory and Development Authority" based on Para 6.1 of the C&AG Report No. 18 of 2015.
2.	28.01.2016	1500	1600	01	00	03	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on the subject "Administration of Prosecution and Penalties in Central Excise and Service Tax" based on C&AG Report No. 29 of 2014.
3.	25.04.2016	1630	1700	00	30	03	Consideration and Adoption of the Draft Report on "Avoidable Expenditure on Service Tax by Insurance Regulatory and Development Authority" based on Para 6.1 of the C&AG Report No. 18 of 2015.
				SUB-COMMITTEE-IV			
1.	02.07.2015	1100	1145	00	45	03	Introductory meeting to chalk out future programme of action.
2.	10.07.2015	1100	1245	01	45	04	Oral evidence of the representatives of the Ministry of Tribal Affairs on the Non-compliance in timely submission of Action Taken Notes on the non-selected Audit Report of the C&AG Report No. 14 of 2007 on 'Educational Development of SCs & STs".
3.	29.09.2015	1430	1630	02	00	04	Oral evidence of the representatives of Ministry of Finance (Department of Revenue) on the "Non-

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
							compliance in timely submission of action Taken Notes on the non-selected Audit Paragraphs of the C&AG Reports" and examination of the subjects (i) "Public/Private Bonded Warehouses" based on Para 7.24 to 7.30 of the C&AG Report No. 12 of 2014; (ii) "Incorrect Availing of Exemption" based on Para No. 2.2.1 of the C & AG Report No. 12 of 2009-10; and (iii) "Scrutiny resulting in Non-Recovery of Duty and Interests" based on Para No. 3.4 to 3.8 of the C&AG Report No. 17 of 2013.
4.	06.10.2015	1430	1600	01	30	03	Oral evidence of the representatives of the Ministry of Defence on the "Non-compliance in timely submission of Action Taken Notes on the non-selected Audit Paragraphs of the C&AG Reports" and examination of the subject (i) "Irregular construction on Defence leased land" based on Para 2.4 of the C&AG Report No. 35 of 2014; and (ii) "Procurement of stores in excess of requirement" based on Para No. 10 of the C&AG Report No. 8 of 1991.
5.	14.10.2015	1100	1300	02	00	03	Oral evidence of the representatives of the Department of Atomic Energy on the "Non-compliance in timely submission of Action Taken Notes on the C&AG Report No. 19 of 2008 on "Management of Fuel for Pressurized Neavy Water Reactor".
6.	28.10.2015	1030	1200	01	30	04	Oral evidence of the representatives of the Ministry

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
							of Communications and Information Technology (Department of Telecommunications) on the "Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries) and (i) "Enforcement Group was not set up for recovery of dues"; and (ii) "Outstanding dues on Spectrum Charges and Licence Fee were not realized" based on Para Nos. 2.6.27 & 2.6.32 of the C&AG Report No. 9 of 2006
7.	09.11.2015	1430	1630	02	00	03	Oral evidence of the representatives of the Ministry of Railway on the "non-compliance in timely submission of Action Taken Notes on the non-selected Audit Paragraphs of the C&AG Reports" and examination of the subjects "Non-compliance by Ministries/Departments in the timely submission of Action Taken Notes on the non-selected Audit Paragraphs (Civil and other Ministries)" Paragraphs (Civil and other Ministries)", (i) "Non-recovery of maintenance charges in respect of Raod Over Bridges/Road Under Bridges (ROBs/RUBs) (SER & WR)" based on Para 3.4.16 of the C&AG Report No. 9 of 2002; (ii) "Running of Freight trains with enhanced loading in wagons up to CC+8+2" based on Para 2.3; (iii) "Movement of traffic at Train Load Class Rates" based on Para 2.4; and (iv) "Loss of revenue on account of moving traffic by

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
							long route and charging by shortest route" based on Para 2.6 of the C&AG Report No. 32 of 2011-12 respectively; (v) "Safety works-level crossing, ROBs and RUBs based on Para 3.3 of the C&AG Report 32 of 2011-12; and (vi) "States of Finance" based on Chapter-1 of the C&AG Report No. 19 of 2014.
8.	07.01.2016	1500	1600	01	00	01	Briefing by Audit on pendency of ATN's on non-selected Audit Paragraphs.
9.	18.01.2016	1230	1415	01	45	03	Oral evidence of the representatives of the Ministry of Chemicals and Fertilizers (Department of Fertilizers) on the "Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries) and Nutrient based Subsidy Policy for Decontrolled Phosphatic and Potassic Fertilizers'' based on C&AG Reports No. 16 of 2015.
10.	01.02.2016	1130	1300	01	30	03	Oral evidence of the representatives of the Ministry of Rural Development on the "Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries) and Indira Awaas Yojana based on C&AG Report No. 37 of 2014.
11.	08.04.2016	1130	1310	01	40	02	1. Consideration and Adoption of Report of the Sub-Committee on "Non-compliance by Ministries/ Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
							other Ministries)''; 2. Oral evidence of the representatives of the Ministry of Finance (Department of Expenditure) on the "Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)''— Issues relating to APMS and monitoring of Compliance by Ministries.
12.	21.04.2016	1030	1115	00	45	03	Consideration and Adoption of Draft Report on the subject "Indira Awas Yojana" based on C&AG Report No. 37 of 2014.
				SUB-COMMITTEE-V			
1.	10.08.2015	1600	1715	01	15	02	Oral evidence of the representatives of the Ministry of Communication and Information Technology (Department of Telecommunications) on the subject Shared Mobile Infrastructure Scheme' and Land Management in Bharat Sanchar Nigam Limited based on Para No. 2.2 and Para No. 5.1 respectively of the C&AG Report No. 17 of 2014.
2.	02.12.2015	1600	1720	01	20	03	Oral evidence of the representatives of the Ministry of Petroleum and Natural Gas on the subject "Supply and Infrastructure Development for Natural Gas" based on C&AG Report No. 6 of 2015.
3.	28.04.2016	1500	1600	01	00	04	Briefing by Audit on the subject 'Availability of airfield infrastructure/runways in Indian Air Force' based on Para No. 3.5 of the C&AG Report No. 4 of 2014.
				SUB-COMMITTEE-VI			
1.	13.10.2015	1100	1215	01	15	05	Examination of the subject "XIX Commonwealth Games

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
							2010" based on C&AG Report No. 6 of 2011-12.
2.	18.02.2016	1130	1140	00	10	01	Further Oral Evidence of the representatives of the Central Bureau of Investigation (CBI) on the subject "XIX Commonwealth Games 2010" based on C&AG Report No. 6 of 2011-12.
3.	05.04.2016	1230	1345	01	15	03	Further Oral Evidence of the representatives of the Central Bureau of Investigation (CBI) on the subject "XIX Commonwealth Games 2010" based on C&AG Report No. 6 of 2011-12.
							SUB-COMMITTEE-VII
							-NIL-
							SUB-COMMITTEE-VIII
1.	03.02.2016	1130	1245	01	15	05	Briefing by Audit on the subject "Hydrocarbon Production Sharing Contracts" based on C&AG Report No. 24 of 2014 and on C&AG Report No. 19 of 2011-12 (Performance Audit); and "Ratna and R-Series Hydrocarbon Fields" based on C&AG Report No. 43 of 2015 (Compliance Audit).
2.	16.02.2016	1400	1615	02	15	05	Oral evidence of the representatives of Reliance Industries Ltd. and their Joint Venture Partners on the subject "Hydrocarbon Production Sharing Contracts" based on C&AG Report No. 24 of 2014 and on C&AG Report No. 19 of 2011-12 (Performance Audit).
3.	10.03.2016	1600	1815	02	15	04	Further Oral evidence of the representatives of Reliance Industries Ltd. and their Joint Venture Partners on the subject "Hydrocarbon Production

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
[1	2	3	4	5	6	7	8
							Sharing Contracts" based on C&AG Report No. 24 of 2014 and on C&AG Report No. 19 of 2011-12 (Performance Audit).
4.	21.03.2016	1100	1345	02	45	04	Oral evidence of the representatives of Ministry of Petroleum and Natural Gas, (MoPNG) Directorate General of Hydrocarbons (DGH) and Oil and Natural Gas Corporation Limited (ONGC) on the subject "Hydrocarbon Production Sharing Contracts" based on C&AG Report No. 24 of 2014 and on C&AG Report No. 19 of 2011-12 (Performance Audit).
5.	25.042016	1000	1030	00	30	04	Consideration and adoption of draft report the subject "Hydrocarbon Production Sharing Contracts" based on C&AG Report No. 19 of 2011-12 (Performance Audit) and Report No. 24 of 2014
				SUB-GROUP			
1.	23.07.2015	1500	1530	00	30	03	Consideration of Memoranda No. 2 regarding finalisation of agenda for the forthcoming Conference of Chairpersons of PAC's of Parliament and State/ UTs Legislatures.
2.	30.07.2015	1300	1400	01	00	03	Finalization of agenda for the forthcoming Conference of Chairpersons of PAC's of Parliament and State/UTs Legislatures.
3.	06.08.2015	1330	1410	00	40	03	Finalization of agenda for the forthcoming Conference of Chairpersons of PAC's of Parliament and State/UTs Legislatures.
4.	19.08.2015	1400	1450	00	50	03	Finalization of agenda for the forthcoming Conference of Chairpersons of PAC's of Parliament and State/UTs Legislatures.

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
5.	26.08.2015	1030	1130	01	00	03	Finalization of agenda for the forthcoming Conference of Chairpersons of PACs of Parliament and State/UTs Legislatures.
6.	04.09.2015	0915	0945	00	30	02	Finalization of Programme for the forthcoming All India Conference of Chairpersons of PAC's of Parliament and State/ UTs Legislatures, 2015.
7.	05.04.2016	1100	1210	01	10	02	Consideration of Draft Report on "All India Conference of Chairpersons of the Public Accounts Committees of Parliament and State/UT Legislature, 2015".
8.	25.04.2016	1700	1800	01	00	03	Consideration of Draft Report on "All India Conference of Chairpersons of the Public Accounts Committees of Parliament and State/UT Legislature, 2015".

APPENDIX VIII

(*Vide* Para 1.7)

STATEMENT SHOWING THE DETAILS OF THE STUDY VISITS OF THE PUBLIC ACCOUNTS COMMITTEE (2015-16)

Sl. No.	Dates and duration of visit	Names of Members who jointed the tour	Names of places and organizations visited	Subject studied
1	2	3	4	5
1.	Three days—11.06.2015 to 13.06.2015	Prof. K.V. Thomas; Shri Bhartruhari Mahatab; Shri Janardan Singh Sigriwal; Shri Gajanan Chandrakant Kirtikar; Shri Neiphiu Rio; Shri Sudip Bandyopadhyay; Shri Shantaram Naik; Shri Vijay Goel; Shri Sukhendu Sekhar Roy and Shri Bhubaneswar Kalita	Kolkata and Srinagar	At Kolkata: Informal discussion on the (i) subject: "Direct Taxes Administration" (Chapter-I); (ii) "Corporation Tax" (Chapter-III); (iii) "Income Tax and Wealth Tax" (Chapter- and IV); and (iv) "Functioning of Income Tax Settlement Commission and Implementation of its order by ITD" (Chapter-V), based on C&AG Audit Report No. 3 of 2015 (Department of Revenue—Direct Taxes, Union Government) with the representatives of the Ministry of Finance (Department of Revenue—CBDT) and Principal Chief Commissioner of Income Tax—West Bengal & Sikkim Region Informal discussion on the subjects "Performance Audit of Dual Frieght Policy for Transportation of Iron Ore Traffic in Indian Railways for the year ended March, 2014" based on C&AG Audit Report No. 14 of 2015 and "Tatkal and Advance

1	2	3	4	5
				Reservation System in Indian Railways" based on Para No. 2.2 of C&AG Report No. 34 of 2010-11 with the representatives of the Ministry of Railways and the General Managers of Eastern and South-Eastern Railways. At Srinagar: Informal discussion on the subjects: (i) "Preparation and Notification of RE Plans" (Para 3-6); (ii) "Time taken in award of Project" (Para 5.5.2); (iii) "Lack of due diligence by PIAs" (Para 5-10); and (iv) "1st Tier Monitoring" (Para 6.2.1); based on "Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)" based on C&AG Audit Report No. 27 of 2013 with the representatives of the Ministry of Power and the Chief Secretary. Government of Jammu & Kashmir. Informal discussion on the subject "Performance Audit of Ammunition Management in Army for the year ended March, 2013" based on C&AG Audit Report No. 19 of 2015 with the representatives of the Ministry of Defence and the GOC-in-C Northern Command, Indian Army. Informal discussion on the subjects: (i) "Deficiencies in the preparation and submission of DAP/SAP" (Para 3.2); (ii) "Submission of SAP to Ministry" (Para 3.3) (iii) Absence of convergence/coordination activities" (para 3.8);

1	2	3	4	5
				and (iv) "Delay in release of funds at various levels leading to blocking of funds" (Para 4.6) based on "Performance Audit of Rashtriya Krishi Vikas Yojana (Ministry of Agriculture)" based on C&AG Audit Report No. 11 of 2015 with the representatives of the Minsitry of Agriculture and the Chief Secretary, Government of Jammu & Kashmir.
2.	Five days— 15.09.2015 to 19.09.2015	Prof. K.V. Thomas; Shri Bhartruhari Mahtab; Shri Nishikant Dubey; Shri Janardan Singh Sigriwal; Dr. Kirit Somaiya; Shri Anurag Singh Thakur; Shri Shivkumar Chanabasappa Udasi; Dr. P. Venugopal; Shri Bhubaneswar Kalita; and Shri Shantaram Naik	Bhubaneswar, Port Blair and Chennai	"Functioning of Major Port Trusts" based on C&AG Report No. 3 of 2009-10 "Preservation and Conservation of Monuments and Antiquities" based on the C&AG Report No. 18 of 2013; "Challenges in the Power Sector and implementation of power projects"; "Non-availability of a dedicated fuel pipeline and blocking of funds" based on Para No. 4.10 of the C&AG Report No. 34 of 2014; "Excess payment of Island Special Duty Allowance in Navy" based on Para No. 4.11 of the C&AG Report No. 4 of 2014; (i) "Irregular drawal of 24.00 crore" (Para 19.1); (ii) "Avoidable expenditure" (Para 19.2); (iii) "Unfruitful expenditure of ₹ 7.50 crore" (Para 19.3); and (iv) "Unfruitful Expenditure" (Para 19.1) based on C&AG Report No. 25 of 2014; "Service Tax liability in Port sector" based on Para Chapter-III of C&AG Report No. 4 of 2015 and

1	2	3	4	5
				"Hasty merger of Chennai Metro and Tamil Nadu Telecom Circles" based on Para No. 2.3 of the C&AG Report No. 20 of 2015.
3.	1 day 26.10.2015 (local visit)	Prof. K.V. Thomas, Shri Nishikant Dubey; Shri Neiphiu Rio; Shri Shivkumar Chanabasappa Udasi; Dr. Kirit Somaiya; Shri Anurag Singh Thakur; Dr. P. Venugopal; Shri Naresh Agrawal, Shri Satyavrat Chaturvedi, Shri Vijay Goel and Shri Shantaram Naik.	New Delhi and Old Delhi Railway Stations	To proceed for visit to New Delhi and Old Delhi Railway Stations and informal discussion on "Modernization of Railway Stations" and Overall performance of Northern Railway with the General Manager, Northern Railway and the representatives of the Ministry of Railways.
4.	Two days 15.01.2016 to 16.01.2016	Prof. K. V. Thomas, Shri Bhartruhari Mahtab, Shri Janardan Singh Sigriwal, Shri Gajanan Chandrakant Kirtikar, Shri Shivkumar Chanabasappa Udasi, Dr. Kirit Somaiya, Shri Nishikant Dubey; Dr. P. Venugopal, Shri Anurag Singh Thakur; Shri Shantaram Naik; and Shri Bhubaneswar Kalita.	Mumbai	At Mumbai: Discussion with Chairman and Members of PAC of Maharashtra Legislature on "Procedures of Parliamentary PAC in conduct of business of the Committee as well as formation of Sub-Committees etc." Visit to Chhatrapati Shivaji Terminus Railway Station and informal discussion with the General Manager, Central Railway and the representatives of the Ministry of Railways on "Modernization of Railway Stations" and overall performance of Central Railway. Informal discussion with the representatives of Ministry of Finance (Department of Revenue- CBDT) and the Principal Chief Commissioner of Income Tax. Mumbai Region on the subject "Corporation Tax" based on Chapter III of the C&AG Report

1	2	3	4	5
				No. 3 of 2015 with particular reference to Maharashtra/Mumbai charge. Visit to Chhatrapati Shivaji International Airport, Mumbai and informal discussion with representatives of the Ministry of Civil Aviation, AAI, MIAL on the subject "Implementation of PPP Project at CSI Airport, Mumbai" based on C&AG Report No. 15 of 2014.
5.	Three days 06.02.2016 to 08.02.2016	Prof. K.V. Thomas; Shri S.S. Ahluwalia; Shri Nishikant Dubey; Shri Janardan Singh Sigriwal; Dr. Kirit Somaiya and Shri Shantaram Naik.	Siliguri and Kolkata	At Siliguri: Discussion with Chairman, Tea Board of India and representatives of the Department of Commerce on overall performance of the Board and on "Unfruitful Expenditure of Rs. 7.27 crore on running of Tea Centres of Tea Board of India for Domestic Promotion of Tea" based on Para 2.3 of C&AG Report No. 18 of 2015. Discussion with the representatives of the Central Reserve Police Force on following paragraphs of C&AG Report No. 35 of 2015 with particular reference to Group Centre, Siliguri; (i) Construction of 224 Type II quarters at Group Centre, CRPF, Siliguri (Annexure 1.3/Page 138/ Sr. No. 187); (ii) Construction of BIN Type magazine for Group Centre, CRPF, Siliguri (Annexure 1.3/Page 163/ Sr. No. 645), AND Discussion with the representatives of the Border Security Force on

1	2	3	4	5
				"Construction of 48 Type II quarters for Battalion Headquarters at Radhabri under Sector Headquarters BSF, Siliguri" based on Annexure 1/3/ Page 137/Sr. No. 169) of C&AG Report No. 35 of 2015 with particular reference to Sector Headquarters, North Bengal Frontier, Siliguri. Discussion with representatives of the National Hydroelectric Power Corporation Ltd. on overall performance and power generation in the region. Discussion with representatives of the National Highways Authority of India Ltd. on overall performance and construction of East-West Corridor in the region. At Kolkata; Discussion with Chairman, Kolkata Port Trust and representatives of Ministry of Shipping on overall performance of the Kolkata Port Trust and on "Land Management in Major Ports" based on C&AG Report No. 27 of 2015 with particular reference to Kolkata Port Trust. Discussion with the Principal Chief Commissioner, Central Excise & Service Tax, Kolkata Zone and the representatives of the Department of Revenue on overall performance of the Kolkata Zone andon "Working of automation of Central Excise and Service Tax" based on C&AG Report No. 46 of 2015 with particular reference to Kolkata Zone.

APPENDIX IX

(*Vide* Para 2.2)

COMPOSITION OF THE COMMITTEE ON ESTIMATES (2015-16)

Dr. Murli Manohar Joshi — *Chairperson*

MEMBERS

2. Shri Sultan Ahmed
3. Shri Kirti Azad
4. Shri Kalyan Banerjee
*5. Shri Anil Shirole
6. Shri Om Birla
7. Shri Ashok Chavan
8. Shri Ashwini Kumar Choubey
9. Shri Ram Tahal Choudhary
10. Col. Sonaram Choudhary
11. Shri Ramen Deka
12. Shri Kalikesh Narayan Singh Deo
13. Shri Sanjay Dhotre
14. Shri P.C. Gaddigoudar
15. Shri Sudheer Gupta
16. Dr. Sanjay Jaiswal
17. Smt. Darshana Vikram Jardosh
18. Smt. Kavitha Kalvakuntla
19. Shri Vinod Khanna
20. Shri P. Kumar
21. Shri Arjun Ram Meghwal
22. Shri K. H. Muniyappa
23. Shri Ravindra Kumar Pandey
24. Shri K. N. Ramachandran
25. Shri J.C. Divakar Reddy

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* Elected *vide* Lok Sabha bulletin Part-II No. 2181 dated 31.07.2015, consequent upon vacancy caused by the death of Shri Dileep Singh Bhuria, MP on 24.06.2015.

26. Shri Md. Salim
27. Shri Arvind Sawant
28. Shri Ganesh Singh
29. Shri Rajesh Verma
30. Shri Jai Prakash Narayan Yadav

APPENDIX X

(*Vide* Para 2.4)

STATEMENT SHOWING THE DETAILS AND DURATION OF SITTINGS OF COMMITTEE ON ESTIMATES (2015-16)

Attendance of Members and Subject(s) Discussed

Sl. No.	Date of Sitting	From (Hrs: Mins)	To (Hrs: Mins)	Duration (Hrs: Mins)	No. of Members attended	Subject(s) discussed
			Main Committee			
1.	12.05.2015	1500	1545	45 min.	13	Consideration of Memorandum No. 1 regarding selection of subjects for examination during the year 2015-16 and Future Programmes of the Committee
2.	29.05.2015	1100	1310	2 hrs. 10 min.	18	Oral Evidence of the representatives of the Ministry of Water Resources. River Development & Ganga Rejuvenation on the subject Ganga Rejuvenation
3.	29.06.2015	1100	1345	2 hrs. 45 min.	18	Oral Evidence of the representatives of the Ministry of Defence (Dept. of Defence Production) on the subject 'Defence Production and Procurement'
4.	13.07.2015	1130	1330	2 hrs.	18	Oral Evidence of the representatives of the Ministry of Environment, Forest & Climate Change and Ministry of Finance (Dept. of expenditure) on the subject Ganga Rejuvenation'
5.	13.07.2015	1430	1620	1 hr. 50 min.	17	Oral Evidence of the representatives of the Ministry of Finance (Dept. of Economic Affairs) and Ministry of Water Resources, River Development & Ganga Rejuvenation on the subject Ganga Rejuvenation'
6.	10.08.2015	1500	1600	1 hr.	14	Consideration and adoption of draft Report on National Project on Organic Farming pertaining to the Ministry of Agriculture

Sl. No.	Date of Sitting	From (Hrs: Mins)	To (Hrs: Mins)	Duration (Hrs: Mins)	No. of Members attended	Subject(s) discussed
7.	24.08.2015	1500	1715	2 hrs. 15 min.	16	Oral Evidence of the representatives of the Ministry of Power and Ministry of Shipping on the subject 'Ganga Rejuvenation'
8.	28.10.2015	1500	1730	2 hrs. 30 min.	14	Briefing by the representatives of the Ministry of Home Affairs on the subject 'Central Armed Police Forces'
9.	08.12.2015	1525	1625	1 hr.	15	Consideration and adoption of draft ATRs on the action taken by the Government on the recommendations contained in (i) the 25th Report of EC (15th Lok Sabha) on Higher Education in India and (ii) the 26th Report of EC (15th Lok Sabha) on Malnutrition in Infants and Mothers
10.	08.01.2016	1200	1300	1 hr.	10	Consideration and adoption of draft Reports
11.	08.01.2016	1530	1645	1 hr. 15 min.	10	Oral evidence of the representatives of the Ministry of Finance (Dept. of Economic Affairs) on the subject 'Merger of Existing Demands for Grants in the Union Budget'
12.	19.01.2016	1500	1715	2 hrs. 15 min.	11	(i) Consideration and adoption of draft Report(s) (ii) Evidence of experts on the subject 'Ganga Rejuvenation'
13.	20.01.2016	1100	1420	3 hrs. 20 min.	12	Evidence of experts on the subject 'Ganga Rejuvenation'
14.	16.02.2016	1100	1320	2 hrs. 20 min.	12	Oral evidence of the representatives of the Ministry of Water Resources, River Development and Ganga Rejuvenation including Central Water Commission, Central Ground Water Board and representatives of Central Pollution Control Board, Ministry of Environment, Forest and Climate Change on the subject 'Ganga Rejuvenation'

Sl. No.	Date of Sitting	From (Hrs: Mins)	To (Hrs: Mins)	Duration (Hrs: Mins)	No. of Members attended	Subject(s) discussed
15.	16.02.2016	1430	1800	3 hrs. 30 min.	15	Oral evidence of the representatives of the Ministries of (i) Environment, Forest and Climate Change, (ii) Shipping, (iii) Power, (iv) Urban Development on the subject 'Ganga Rejuvenation'
				Sub-Committee on Defence		
1.	29.07.2015	1500	1545	15 min.	05	To discuss the future programme of Sub-Committee on Defence
2.	11.09.2015	1500	1630	1 hr. 30 min.	07	Briefing on the subject 'Ex-Servicemen Contributory Health Scheme' pertaining to the Ministry of Defence, (Dept. of Ex-Servicemen Welfare)
3.	13.10.2015	1500	1640	1 hr. 40 min.	04	Oral Evidence of the representatives of the Ministry of Defence (Dept. of Defence Production) on the subject 'Preparedness of Armed Forces - Defence Production and Procurement' with special reference to Missiles/Radars/ UAVs and other Futuristic Technology
4.	20.11.2015	1130	1300	1 hr. 30 min.	05	Briefing by the representatives of Ministry of Defence on the subject 'Preparedness of Armed Forces - Defence Production and Procurement' with special reference to weapons and aircrafts with Indian Air Force
				Sub-Committee on Finances of Railways		
1.	24.08.2015	1100	1210	1 hr. 10 min.	08	Briefing by the representatives of the Ministry of Railways on the subject 'Finances of Railways'
2.	04.01.2016	1500	1630	1 hr. 30 min.	06	Oral evidence of the representatives of the Ministry of Railways on the subject 'Finances of Railways'
				Sub-Committee on Panchayati Raj		
1.	09.09.2015	1500	1630	1 hr. 30 min.	05	Briefing by the representatives of the Ministry of Panchayati Raj on the subject 'Panchayati Raj'

Sl. No.	Date of Sitting	From (Hrs: Mins)	To (Hrs: Mins)	Duration (Hrs: Mins)	No. of Members attended	Subject(s) discussed
2.	05.10.2015	1500	1620	1 hr. 20 min.	04	Briefing by the representatives of the Ministry of Panchayati Raj on 73rd Constitutional Amendment Act, 1992 in connection with the examination of the subject 'Panchayati Raj'
				Sub-Committee on Action Taken Replies		
1.	01.09.2015	1500	1545	45 min.	06	Consideration and adoption of draft Report on the recommendations contained in the 26th Report of the Committee (15th Lok Sabha) on 'Malnutrition in Infants and Mothers'
2.	22.09.2015	1500	1535	35 min.	06	Reconsideration and adoption of draft Report on the recommendations contained in the 26th Report of the Committee (15th Lok Sabha) on 'Malnutrition in Infants and Mothers'
3.	05.10.2015	1200	1300	1 hr.	04	Consideration Action Taken Replies on the recommendations contained in the 35th Report of the Committee (15th Lok Sabha) on 'Development of Tourism' received from the Ministry of Tourism

APPENDIX XI

(*Vide* Para 2.6)

STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE COMMITTEE ON ESTIMATES (2015-16) ATTENDED BY EACH MEMBER

Total Number of sittings during the period—15

1.	Dr. Murli Manohar Joshi	15
2.	Shri Sultan Ahmed	06
3.	Shri Kirti Azad	03
4.	Shri Kalyan Banerjee	03
*5.	Shri Anil Shirole	08
6.	Shri Om Birla	03
7.	Shri Ashok Chavan	03
8.	Shri Ashwini Kumar Choubey	09
9.	Shri Ram Tahal Choudhary	08
10.	Col. Sonaram Choudhary	09
11.	Shri Ramen Deka	09
12.	Shri Kalikesh Narayan Singh Deo	09
13.	Shri Sanjay Dhotre	11
14.	Shri P.C. Gaddigoudar	12
15.	Shri Sudheer Gupta	07
16.	Dr. Sanjay Jaiswal	03
17.	Smt. Darshana Vikram Jardosh	03
18.	Smt. Kavitha Kalvakuntla	02
19.	Shri Vinod Khanna	00
20.	Shri P. Kumar	11
21.	Shri Arjun Ram Meghwal	07

* Elected *Vide* Lok Sabha Bulletin Part-II No. 2181 dated 31.07.2015, consequent upon vacancy caused by the death of Shri Dileep Singh Bhuria, MP on 24 June, 2015 total Number of Sittings held after his election to the Committee is 10.

22.	Shri K.H.Muniyappa	08
23.	Shri Ravindra Kumar Pandey	09
24.	Shri K. N. Ramachandran	05
25.	Shri J. C. Divakar Reddy	08
26.	Shri Md. Salim	10
27.	Shri Arvind Sawant	12
28.	Shri Ganesh Singh	05
29.	Shri Rajesh Verma	11
30.	Shri Jai Prakash Narayan Yadav	03

STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE SUB-COMMITTEE ON FINANCES OF RAILWAYS OF COMMITTEE ON ESTIMATES (2015-16) ATTENDED BY EACH MEMBERS

Total Number of sittings during the period—02

1.	Shri Kirti Azad	2
2.	Shri K.N. Ramachandran	2
3.	Shri Rajesh Verma	2
4.	Shri Kalyan Banerjee	2
5.	Shri Ganesh Singh	1
6.	Shri Ramen Deka	1
7.	Shri Arvind Sawant	2
8.	Shri Sudheer Gupta	0
9.	Shri Jai Prakash Narayan Yadav	2
#10.	Shri Sanjay Dhotre	0

Total Number of sitting(s) held after his nomination to the Sub-Committee is 01.

STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE SUB-COMMITTEE ON ACTION TAKEN REPLIES OF COMMITTEE ON ESTIMATES (2015-16) ATTENDED BY EACH MEMBERS
(upto 18.02.2016)

Total number of sittings during the period—03

1.	Shri Sanjay Dhotre	3
2.	Smt. Kavita Kalvakuntla	1
3.	Shri P. C. Gaddigoudar	2
4.	Shri Ravindra Kumar Pandey	1
5.	Smt. Darshna Vikram Jardosh	2
6.	Shri Md. Salim	3
7.	Shri K. H. Muniyappa	3
8.	Shri Om Birla	0
9.	Shri Ashok Chavan	1
10.	Shri Arjun Ram Meghwal	0

STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE SUB COMMITTEE ON PANCHAYATI RAJ OF COMMITTEE ON ESTIMATES (2015-16) ATTENDED BY EACH MEMBERS

Total number of sittings during the period—02

1.	Shri K. H. Muniyappa	2
2.	Shri P. Kumar	2
3.	Shri Ganesh Singh	0
4.	Shri Kalyan Banerjee	0
5.	Shri Ram Tahal Choudhary	2
6.	Shri Ravinder Kumar Pandey	1
7.	Shri Sudheer Gupta	1
8.	Shri P. C. Gaddigoudar	1
9.	Shri Jai Prakash Narayan Yadav	0
10.	Shri J. C. Diwakar Reddy	0
#11.	Shri Anil Shirole	1

Total number of sittings held after his nomination to the Sub-Committee is 02.

APPENDIX XII

(*Vide* Para 3.3)

COMPOSITION OF COMMITTEE ON PUBLIC UNDERTAKINGS
(2015-16)

Shri Shanta Kumar — *Chairperson*

Lok Sabha

2. Shri L.K. Advani
3. Shri Ramesh Bais
4. Shri Pankaj Chaudhary
5. Shri Nand Kumar Singh Chauhan
6. Shri Biren Singh Engti
7. Shri Feroze Varun Gandhi
8. Dr. Khambhampati Haribabu
9. Shri Baijayant Panda
10. Shri Prahlad Patel
11. Shri Rayapati Sambasiva Rao
12. Shri Ram Sinh Rathwa
13. Prof. Saugata Roy
14. Shri B. Senguttuvan
15. Shri Sushil Kumar Singh

Rajya Sabha

16. Shri Narendra Budania
17. Shri Muthukaruppan
18. Shri Praful Patel
19. Shri Rangasayee Ramakrishna
20. Shri C.M. Ramesh
21. Shri Tapan Kumar Sen
22. Shri Ramchandra Prasad Singh

APPENDIX XIII

(*Vide* Para 3.6)

STATEMENT SHOWING DETAILS OF DATES AND DURATION OF SITTINGS OF COMMITTEE ON PUBLIC UNDERTAKINGS

Attendance of Members and Subjects discussed (2015-16)

TOTAL SITTINGS: 20

No. of Sitting	Date of Sitting	Time	Duration		No. of Members Present	No. of Members absent	% of Members attended the sitting	Session/ Inter-Session	Subject
		From to	Hour	Minutes					
1	2	3	4		5	6	7	8	9
1st	21.05.2015	1100 1200	1	00	14	08	64%	Inter session	Consideration of Memorandum No. 1 regarding Selection of Subjects for examination during the year 2014-15.
2nd	08.06.2015	1100 1145	1	45	7	15	32%	Inter-session	Briefing by the representatives of C&AG office on Audit Report No. 18 of 2014 (Performance Audit) on Planning and implementation of transmission projects by Power Grid Corporation of India Limited and Grid management by Power System Operation Corporation Limited
3rd	09.06.2015	1100 1200	1	00	9	11	41%	Inter-session	(i) Consideration and adoption of draft Report on the action taken by the Government on the Observations/ Recommendations contained in the Twenty-seventh Report (Fifteenth Lok Sabha) of the Committee on Public Undertakings (2013-14) on Joint

1	2	3		4		5	6	7	8	9
										Venture Operations of ONGC Videsh Limited based on Audit Report No. 28 of 2010-11 (Performance Audit). (ii) Briefing by the representatives of NHPC in connection with the examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'.
4th	24.08.2015	1100	1300	2	00	10	12	45%	Inter-session	(i) Oral Evidence of the representatives of Power Finance Corporation Limited in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'. (ii) Oral Evidence of the representatives of Container Corporation of India Limited in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'.
5th	25.08.2015	1100	1300	2	00	13	9	59%	Inter-session	(i) Oral Evidence of the representatives of Bharat Petroleum Corporation Limited in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'. (ii) Oral Evidence of the representatives of Rail Vikas Nigam Limited in connection with examination of the subject 'Horizontal

1	2	3		4		5	6	7	8	9
										Study on Corporate Social responsibility in Select CPSUs'.
6th	08.09.2015	1100	1300	2	00	12	10	54%	Inter-session	(i) Oral Evidence of the representatives of Steel Authority of India Limited (SAIL) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'.
										(ii) Oral Evidence of the representatives of Rural Electrification Corporation Limited (REC) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'.
7th	09.09.2015	1100	1230	1	30	11	11	50%	Inter-session	(i) Oral Evidence of the representatives of National Aluminium Company Limited (NALCO) in connection with its examination.
8th	28.09.2015	1100	1240	1	40	10	12	45%	Session	Oral Evidence of the representatives of Power Grid Corporation of India Limited in connection with examination of Performance Audit Report No. 18 of 2014 on Planning and implementation of transmission projects by Power Grid Corporation of India Limited and Grid Management by Power System Operation Corporation Limited.
9th	29.09.2015	1100	1340	2	40	08	14	36%	Session	(i) Oral Evidence of the representatives of GAIL (India) Limited in connection with examination of the

1	2	3		4	5	6	7	8	9
									subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'. (ii) Oral Evidence of the representatives of Oil and Natural Gas Corporation Limited (ONGC) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'.
10th	08.10.2015	1100	1340	1	40	10	12	45%	Inter-session	(i) Oral Evidence of the representatives of Rashtriya Ispat Nigam Limited (RINL) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'. (ii) Oral Evidence of the representatives of Satluj Jal Vidyut Nigam Limited (SJVN) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'.
11th	09.10.2015	1100	1330	2	30	9	13	41%	Inter-session	(i) Oral Evidence of the representatives of Indian Oil Corporation Limited (IOCL) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'. (ii) Oral Evidence of the representatives of National Fertilizers Limited (NFL) in connection with examination of the subject 'Horizontal Study on

1	2	3		4		5	6	7	8	9
										Corporate Social Responsibility in Select CPSUs'.
12th	28.10.2015	1100	1330	2	30	12	10	55%	Inter-session	(i) Oral Evidence of the representatives of Ministry of Corporate Affairs and Ministry of Heavy Industries & Public Enterprises (Department of Public Enterprises) in connection with examination of the subject 'Horizontal Study on Corporate Social Responsibility in Select CPSUs'. (ii) Oral Evidence of the representatives of Ministry of Mines in connection with examination of the National Aluminium Company Limited.
13th	29.10.2015	1100	1330	2	30	12	10	55%	Inter-session	(i) Oral Evidence of the representatives of Ministry of Power in connection with examination of Performance Audit Report No. 18 of 2014 on Planning and implementation of transmission projects by Power Grid Corporation of India Limited and Grid Management by Power System Operation Corporation Limited.
14th	27.11.2015	1500	1545	—	45	7	15	32%	Session	Consideration and adoption of draft Reports on the following subjects:- (i) Corporate Social Responsibility in Select CPSUs; (ii) Hindustan Organic Chemicals Limited (HOCL); and (iii) Action Taken by the Government on the Observations/ Recommendations contained in the Sixth

1	2	3	4	5	6	7	8	9
								Report (Sixteenth Lok Sabha) of the Committee on Public Undertakings (2014-15) on Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI).
15th	06.01.2016	1500 1645	1	45	10	12	45%	Iner-Session	Consideration and adoption of draft Reports on the following subjects:— (i) Action Taken by the Government on the Observations/ Recommendations contained in the Fourth Report (Sixteenth Lok Sabha) of the Committee on Public Undertakings (2014-15) on 'Coal India Limited'; and (ii) Original Report based on Performance Audit Report No. 18 of 2014 on 'Planning and implementation of transmission projects by Power Grid Corporation of India Limited and Grid Management by Power System Operation Corporation Limited.' Briefing by the representatives of the Ministry of Housing and Urban Poverty Alleviation in connection with examination of 'Housing and Urban Development Corporation Limited (HUDCO)'.
16th	07.01.2016	1100 1225	1	25	07	15	32%	Inter-Session	Briefing by the representatives of the Ministry of Railways/Railway Board in connection with examination of 'Indian Railway Catering and Tourism Corporation (IRCTC)'.

1	2	3		4		5	6	7	8	9
17th	21.01.2016	1500	1620	1	20	08	14	36%	Inter-Session	(i) Consideration and adoption of draft Report on 'National Aluminium Company Limited (NALCO)' (ii) Oral evidence of representatives of 'Hindustan Photo Films Mfg. Co. Ltd.' in connection with examination of the subject 'Hindustan Photo Films Mfg Co Ltd.'
18th	22.01.2016	1100	1220	1	20	06	16	%	Inter-Session	Briefing by the representatives from office of C&AG of India on Audit Report No. 36 of 2014 (Performance Audit) on 'Implementation of Public Private Partnership Projects in National Highways Authority of India.'
19th	17.02.2016	1100	1245	1	45	07	15	32%	Inter-Session	Briefing from the representatives of Bharat Broadband Network Limited (BBNL) with regard to its comprehensive examination by the Committee.
20th	18.03.2016	1100	1300	1	00	11	11	50%	Session	(i) Oral Evidence of the representatives of National Housing Bank in connection with examination of Housing and Urban Development Corporation Limited (HUDCO). (ii) Oral Evidence of representatives of Ministry of Rural Development in connection with examination of Housing and Urban Development Corporation Limited (HUDCO)

APPENDIX XIV

(*Vide* Para 3.6)

STATEMENT SHOWING TOTAL NUMBER OF SITTING S HELD BY THE COMMITTEE ON PUBLIC UNDERTAKINGS (2015-16) FROM COMMENCEMENT OF ITS TERM UPTO 30 APRIL, 2016 AND NUMBER OF SITTINGS ATTENDED BY EACH MEMBER OF THE COMMITTEE

Total Number of Sittings Held—20

Sl. No.	Name of Member	No. of Sittings Attended
	MEMBERS	
	Lok Sabha	
1.	Shri Shanta Kumar, *Chairperson*	17
2.	Shri L.K. Advani	19
3.	Shri Ramesh Bais	09
4.	Shri Pankaj Chaudhary	06
5.	Shri Nand Kumar Singh Chauhan	01
6.	Shri Biren Singh Engti	03
7.	Shri Feroze Varun Gandhi	01
8.	Dr. Kambhampati Haribabu	06
9.	Shri Baijayant Panda	06
10.	Shri Prahlad Patel	15
11.	Shri Rayapati Sambasiva Rao	07
12.	Shri Ram Sinh Rathwa	11
13.	Prof. Saugata Roy	10
14.	Shri B. Senguttuvan	03
15.	Shri Sushil Kumar Singh	12
	Rajya Sabha	
16.	Shri Narendra Budania	14
17.	Shri Muthukaruppan	07
18.	Shri Praful Patel	09
19.	Shri Rangasayee Ramakrishna	18
20.	Shri C.M. Ramesh	04
21.	Shri Tapan Kumar Sen	11
22.	Shri Ramchandra Prasad Singh	—

APPENDIX XV

(*Vide* Para 3.8)

THE STUDY VISIT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS AND PLACES VISITED BY THEM

Study Visit to Varanasi, Mumbai, Hyderabad and Visakhapatnam from 30 June to 4 July, 2015

Sl. No.	Name of the Company	Dates of Visit	Composition
1.	GAIL (India) Limited	30.06.2015	*Lok Sabha*
2.	Oriental Insurance Company Limited	30.06.2015	(i) Shri Shanta Kumar, Chairperson
3.	New India Assurance Company Limited	30.06.2015	
4.	National Insurance Company Limited	30.06.2015	(ii) Shri Ramesh Bais
5.	Mazagon Dock Limited	01.07.2015	(iii) Dr. Khambhampati Haribabu
6.	ECGC Limited	01.07.2015	
7.	LIC of India	02.07.2015	(iv) Shri Prahlad Patel
8.	GIC of India	02.07.2015	(v) Shri Rayapati Sambasiva Rao
9.	ONGC	02.07.2015	
10.	Bharat Electronics Limited (BEL)	03.07.2015	(vi) Shri Ram Singh Rathwa
11.	Bharat Dynamics Limited (BDL)	03.07.2015	(vii) Shri Sushil Kumar Singh
12.	Central Warehousing Corporation Limited (CWC)	03.07.2015	
13.	NTPC	03.07.2015	*Rajya Sabha*
14.	EIL	04.07.2015	(viii) Shri Narendra Budania
15.	Hindustan Shipyard Limited	04.07.2015	(ix) Shri Muthukaruppan
16.	Dredging Corporation of India Limited	04.07.2015	(x) Shri Praful Patel
17.	Rashtriya Ispat Nigam Limited (RINL)	04.07.2015	

GMGIPMRND—1591LS(S3)—01.08.2016.